

Dak Register For Month Starting on 01/12/2023

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
6246/2023	01/12/2023	NIL DATED 30/11/2023	HEERA LAL.	3 days leave 01/12/2023, 04/12/2023, 05/12/2023	Administration Section			
6247/2023	01/12/2023	NIL DATED 30/11/2023	HARSHITA PANDEY	C.L. on 28/11/2023	Administration Section			
6248/2023	01/12/2023	NIL DATED 30/11/2023	JOHNSON CHACKO, UDC	Request for permission to undergo a medical follow-up treatment and permission to T.A. for medical examination at CMC Vellore (Tamil Nadu) - reg.	Administration Section			
6249/2023	01/12/2023	NIL DATED 29/11/2023	SATPAL SINGH MTS	Application for one day Compensatory leave. - reg.	Administration Section			
6250/2023	01/12/2023	NIL DATED 30/11/2023	SOMBIR LDC	Medical Reimbursement claim form - reg.	Administration Section			
6251/2023	01/12/2023	NIL DATED 23/11/2023	T.V. UNNIKRISHNAN, SPS TO M(T), CESTAT	Extension of leave of honble M(T), Mr. Anil G. Shakkarwar,	Administration Section			

			MUMBAI	upto 29th nov, 2023-reg.				
6252/2023	01/12/2023	NIL DATED 16/11/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Forwarding of joining report dated 08/11/2023 in r/o Mr. Om Prakash Meena, LDC, CESTAT, Ahmedabad - reg.	Administration Section			
6253/2023	01/12/2023	NIL DATED 30/11/2023	SSC (KKR)	Forwarding of raw data (data filled by the candidate in online application form) - reg.	Administration Section			
6254/2023	01/12/2023	NIL DATED 30/11/2023	SOMBIR LDC	C.L. on 1/12/2023	Administration Section			
6255/2023	01/12/2023	NIL DATED 30/10/2023	BUDH SAIN, M.T.S.	Leave application - reg.	Administration Section			
6256/2023	01/12/2023	NIL DATED 30/11/2023	SUSHMA RANI PAL, MTS	Government Quarter - reg.	Administration Section			
6257/2023	01/12/2023	NIL DATED 30/11/2023	RAGINI, UDC	Request for fresh CGHS card - reg.	CT Section			
6258/2023	01/12/2023	NIL DATED 30/11/2023	RAMA AHLUWALI A (ADVOCATE)	Address of Commissioner, joint commissioer (Legal) and Deputy Commissioner (Court Matter-V)	AR (CST)			
6259/2023	01/12/2023	NIL DATED 30/11/2023	DY/ASST. REGISTRAR	Single Member	PA			

3			(SINGLE MEMBER APPEAL BENCH)	(SM) Causelist				
6260/2023	01/12/2023	NIL DT 1/12/2023	JITENDRA, MTS	Leave application for 1 day CL on 4/12/2023-reg	Administration Section			
6261/2023	01/12/2023	NIL DT 1/12/2023	JITENDER, MTS	Leave application on 28/11/2023-reg	Administration Section			
6262/2023	01/12/2023	NIL DT 1/12/2023	RAKESH KUMAR, MTS	Leave application with joining report-reg	Administration Section			
6263/2023	01/12/2023	NIL DT 29/11/2023	RACHNA GUPTA, M(J)	Leave application for EL on 1/12/2023-reg	Administration Section			
6264/2023	01/12/2023	NIL DT 29/11/2023	RACHNA GUPTA, M(J)	Leave application on 28/11/2023-reg	Administration Section			
6265/2023	01/12/2023	NIL DT 30/11/2023	PARMOD KUMAR, SPS	Leave application for 2 days CL for 6 and 7 Dec. 2023-reg	Administration Section			
6266/2023	01/12/2023	NIL DT 30/11/2023	HEMAMBIK A R PRIYA, M(T), CESTAT, DELHI	Leave application for 28/11/2023 to 29/11/2023-reg	Administration Section			
6267	01/12	NIL DT 30/11/2023	VAISHALI	Leave	Admini			

6263	01/12/2023		KHARBAND A, TECHNICAL OFFICER	application from 6/12 to 8/12/2023-reg	Administration Section			
6268	01/12/2023	NIL DT 30/11/2023	RAUSHAN KUMAR	APARs/ACRs for the last 03 years, Vigilance Clearance Report and NOC in r/o Sh. Rasuham Kumar Paswan-reg	Administration Section			
6269	01/12/2023	NIL DT 29/11/2023	VASA SESHAGIRI RAO, M(T), CESTAT, CHENNAI	Leave application on 1/12/2023-reg	Administration Section			
6270	01/12/2023	NIL DT 30/11/2023	JAGDISH CHAND, MTS	Leave application for 2 days EL on 22 and 24 Nov. and joining on 28 Nov-reg	Administration Section			
6271	01/12/2023	NIL DT 30/11/2023	N. K. SHARMA, ADV.	Service of W.P. to be filed before Delhi High Court-reg	DR(J)			
6272	01/12/2023	NIL DT 30/11/2023	MR. DILIP DIXIT, SALES TAX PRACTITIONER	Appeal No. CST/01-06/2017-F No. 1-1/CST/MISC 2023 dtd 20.6.2023-reg		AR(CST)		
6273	01/12/2023	F. NO.CESTAT/MUMBAI/EB/2023 DTD 30.11.2023	DR, CESTAT, MUMBAI	Listing of ROA applications(EB)-reg	PA to Registrar			
6274	01/12	F.	T.K.SARKAR	Constitution	PA to			

/2023	/2023	NO.36/CESTAT/KOL/ROM/2023 DTD 30/11/2023	, DR, CESTAT, KOLKATA	of Bench for ROM applications-reg	Registrar			
6275/2023	01/12/2023	NIL DT 1/12/2023	A. K. JYOTISHI, M(T)	Monthly Disposal Statement of Appeal of November 2023-reg	PA			
6276/2023	01/12/2023	NIL DT 1/12/2023	ANIL CHOUDHARY MEMBER (J)	Monthly Disposal Statement of Appeal of November 2023-reg	PA			
6277/2023	01/12/2023	NIL DT 30/11/2023	AR, CST	Cause list for CST (DV)-reg.	PA			
6278/2023	01/12/2023	NIL	AR, APPEAL BENCH	Cause list for E-hearing-reg	PA			
6279/2023	01/12/2023	NIL DT 1/12/2023	MAHESH KUMAR, SPS,	Correction in the uploaded Appeal	PA to Registrar			
6280/2023	01/12/2023	NIL DTD 30/11/2023	DR. EXCISE APPEAL BENCH	Cause List Ex. DB	PA			
6281/2023	01/12/2023	NIL DT 30/11/2023	TECNICAL OFFICER, CR	Cause list for CR	PA			
6282/2023	04/12/2023	NIL DTD 1/12/2023	SANTOSH KUMAR TIWARI, DR	Leave application for EL from 4/12/2023-reg	Administration Section			
6283/2023	04/12/2023	NIL DTD 1/12/2023	KULDEEP LAL, LDC	Leave application for 4/12-reg	Administration Section			
6284/2023	04/12/2023	F.NO.01/CESTAT/BANG/AK DTD 1/12/2023	V.P.PANDEY, DR, CESTAT, BANGALORE	Forwarding of letter for Technical Resigantion	Administration Section			

				from CESTAT in r/o Shri Alok Kumar, LDC-reg				
6285 /202 3	04/12 /2023	NIL DT 28/11/2023	R. BHAGYA DEVI, M(T), CESTAT, BANGALOR E	Leave application for 8 days EL from 12/1/2024 to 19/1/2024- reg	Admini stration Section			
6286 /202 3	04/12 /2023	NIL DT 1/12/2023	DOROTHY JOSEPH, PA TO REGISTRAR	Reimburse claim for monthly refreshment- reg	Accoun t Section			
6287 /202 3	04/12 /2023	NIL DTD 1/12/2023	ADMN. OFFICER (J) C-II FOR REGISTRAR GN.	Case No. CUSAA- 132/2022 harish Goyal Vs. Comm. of Customs- reg	DR(J)			
6288 /202 3	04/12 /2023	NIL DT 1/12/2023	O/O CAAR, NEW DELHI	Rulling isued in r/o M/s Durga Traders (41/2023)-reg		AR (CST)		
6289 /202 3	04/12 /2023	NIL DT 1/12/2023	C.J. MATHEW, M(T),MUMB AI	Monthly Disposal Statement of Appeal of November 2023-reg	PA			
6290 /202 3	04/12 /2023	NIL DT 1/12/2023	AR, CST APPEAL BRANCH	Cause list for CST-reg	PA			
6291 /202 3	04/12 /2023	NIL DT 1/12/2023	SUKHBIR SINGH, MTS	Joining report after availing leave-reg	Admini stration Section			
6292	04/12	NIL DT 30/11/2023	MOHAN	Leave	Admini			

6292 /2023	04/12 /2023		SINGH RAWAT, UDC	application for 28/11/23 to 29/11/23- reg	Admini- stration Section			
6293 /2023	04/12 /2023	NIL DT 30/11/2023	DEVENDER KUMAR GROVER, LDC	Leave application for 1/12/23- reg	Admini- stration Section			
6294 /2023	04/12 /2023	NIL DT 1/12/2023	KULDEEP SINGH, MTS	Leave Application for 5 day EL from 4 to 8 Dec. 2023- reg	Admini- stration Section			
6295 /2023	04/12 /2023	NIL DT 1/12/2023	AR, CESTAT, ALLAHABA D	Forwarding EL application of Mr. Sanjiv Srivastava, M(T)-reg	Admini- stration Section			
6296 /2023	04/12 /2023	F.NO.39(1)/OUT SOURCE/MTS/CESTAT/2 016 DT 1/12/2023	CESTAT, ALLAHABA D.	Seeking approval for Out Source Staff (1 MTS) -reg	Admini- stration Section			
6297 /2023	04/12 /2023	NIL DT 1/12/2023	MANOJ KUMAR SHARMA, UDC, COMPUTER SECTION	Leave application for CL on 30/11/2023- reg	Admini- stration Section			
6298 /2023	04/12 /2023	F.NO.29(I)/CASH/CESTAT /KOL/97 DTD 1/12/2023	T.K.SARKAR , DR, CESTAT, KOLKATA	Allocation of additional Funds-reg	Accoun- t Section			
6299 /2023	04/12 /2023	D.NO/ 12851/2018/SEC- XVII-A/SC/XIII DTD 222/11/2023	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA, NEW DELHI	CIVIL Appeal No. 4928 of 2018-reg	DR(J)			
6300 /2023	04/12 /2023	NIL DT 1/12/2023	RAMA AHLUWALI	CST appeal No. 1/2018,		AR (CST)		

3			A, ADV	Address of Comm., Joint Comm. and Deputy Comm.-reg)		
6301/2023	04/12/2023	F.NO. 36/CESTAT/KOL/ROM/2023 DTD 1/12/2023	T.K.SARKAR, DR, CESTAT, KOLKATA	Constitution of Bench for ROM application - reg.	PA to Registrar			
6302/2023	04/12/2023	NIL DT 29/11/2023	T.VISWA PRAKASH, DR, CESTAT, HYDERABAD	Permission for Pronouncement -reg	PA to Registrar			
6303/2023	04/12/2023	CESTAT/AHD/ORDER RESERVED/03 DTD 1/12/2023	RAMESH NAIR, M(J)	Permission for Pronouncement -reg	PA to Registrar			
6304/2023	04/12/2023	NIL DT 1/12/2023	SOMESH ARORA, M(J), CESTAT, AHMEDABAD	Monthly Disposal Statement of Appeal of November 2023-reg	PA			
6305/2023	04/12/2023	NIL DT 1/12/2023	P.DINESHA, M(J), CESTAT, CHENNAI	Monthly Disposal Statement of Appeal of November 2023-reg	PA			
6306/2023	04/12/2023	NIL DT 1/12/2023	HON. PRESIDENT	Monthly Disposal Statement of Appeal of November 2023-reg	PA			
6307/2023	04/12/2023	NIL DT 1/12/2023	M. AJIT KUMAR, M(T), CESTAT, CHENNAI	Monthly Disposal Statement of Appeal of November 2023-reg	PA			

6308 /202 3	04/12 /2023	NIL DT 1/12/2023	SANJIV SRIVASTAV A, MEMBER(T)	Monthly Disposal Statement of Appeal of November 2023-reg	PA			
6309 /202 3	04/12 /2023	NIL DATED 04/12/2023	T. K. SARKAR DY. REGISTRAR, CESTAT, KOLKATA	Hearing of ROM/50452/ 2023 in Appeal No. E/50973/201 8 - reg.	DR(J)			
6310 /202 3	05/12 /2023	NIL DATED 30/11/2023	SANJAY PRASAD STENO GR. II CESTAT, MUMBAI	Your letter dated 20/11/2023 concerning duty leave of Dr. S.K. Pati, Honble M(J)	Admini stration Section			
6311 /202 3	05/12 /2023	NIL DATED 04/12/2023	JAGDISH CHAND , M.T.S.	Leave application - reg.	Admini stration Section			
6312 /202 3	05/12 /2023	NIL DATED 04/12/2023	AJAY KUMAR, LDC	Submission of update family details in the Service Book - reg.	Admini stration Section			
6313 /202 3	05/12 /2023	NIL DATED 28/11/2023	V.P. PANDEY DR, CESTAT, BANGALOR E	Forwarding of application - reg.	Admini stration Section			
6314 /202 3	05/12 /2023	NIL DATED 22/11/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABA D	Forwarding a representatio n for pay fixation dtd 19.09.2023 in r/o Mr. Kanhaniya lal sps, cestat, Ahmedabad - reg.	Admini stration Section			
6315 /202 3	05/12 /2023	NIL DATED 28/11/2023	MANAS KUMAR SINHA,	Pay Fixation order dt: 28/11/2023	Admini stration Section			

			ASSISTANT REGISTRAR, CESTAT, MUMBAI					
6316/2023	05/12/2023	NIL DATED 04/12/2023	MR. SUDHAKAR AN ADUTHILA	application for leave by honble M(T) mr. C.J. Mathew	Administration Section			
6317/2023	05/12/2023	NIL DATED 14/09/2023	P V SUBBA RAO	permitted to leave station from 8 to 10 dec 2023 (Friday to Sunday) - reg.	Administration Section			
6318/2023	05/12/2023	NIL DATED 04/12/2023	RAJU KUMAR, MTS	Joining Report - reg.	Administration Section			
6319/2023	05/12/2023	NIL DATED 04/12/2023	PARMOD KUMAR, SPS, CESTAT, NEW DELHI	Regarding reimbursement of the payment made for the items purchased for serving tea/refreshment to honble M(T) Mr. P. V. Subba Rao. - reg.	Account Section			
6320/2023	05/12/2023	NIL DATED 04/12/2023	POOJA , LDC	Request for fresh CGHS Card - reg,	CT Section			
6321/2023	05/12/2023	NIL DATED 04/12/2023	O/O CAAR, NEW DELHI	Ruling issued in respect of M/s Yubico AB- reg.		AR (CST)		
6322/2023	05/12/2023	NIL DATED 01/12/2023	VIJAI KUMAR, ADVOCATE	Filing of Vakalatnama in Appeal no. ST/50002/2023- ST(SM)	DR(J)			

				in matter of M/s Sudhir Road Lines v. Commissioner of Central Excise and AGST, Jaipur-I -reg,				
6323 /202 3	05/12 /2023	NIL DATED 24/12/2023	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 5945 of 2010 in FO 1408 of 2009 in AN 116 of 2006 in FO 1408 of 2009 in AN 116 of 2006	DR(J)			
6324 /202 3	05/12 /2023	NIL DATED 29/11/2023	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal Nos 7793- 7794 of 2023	DR(J)			
6325 /202 3	05/12 /2023	NIL DATED 24/11/2023	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 8197 of 2018 in A 56994 of 2013	DR(J)			
6326 /202 3	05/12 /2023	NIL DATED 24/11/2023	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 2363 of 2010	DR(J)			
6327 /202 3	05/12 /2023	NIL DATED 28/11/2023	PRECISION HIGH-VOLT ELECTRICALS PVT. LTD. - REG.	Appeal Against impugned order O-I-A No. IND- EXCUS-000- APP-130- 2023-24	DR(J)			

				dated 22/08/2023 passed by the Commissioner (Appeal), Indor (MP) - reg.				
6328/2023	05/12/2023	NIL DATED 29/11/2023	G. SHRIDHAR, SPS	Vetting up/verification of Pay Fixation Orders- reg.	Administration Section			
6329/2023	05/12/2023	NIL DATED 04/12/2023	POOJA KUMARI, STENO	Deletion of orders from CESTAT Website - reg.	PA to Registrar			
6330/2023	05/12/2023	NIL DATED 01/12/2023	SPS TO HONBLE PRESIDENT	Permission for relist - reg.	PA to Registrar			
6331/2023	05/12/2023	NIL DATED 01/12/2023	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	Permission for correction in uploaded orders - reg.	PA to Registrar			
6332/2023	05/12/2023	NIL DATED 04/12/2023	POOJA KUMARI, STENO	Deletion of order from CESTAT, website - reg.	PA to Registrar			
6333/2023	05/12/2023	NIL DATED 04/12/2023	P. NAGESWAR A RAO, CESTAT, BANGALORE	Permission for relisting of Appeals- reg.	PA to Registrar			
6334/2023	05/12/2023	NIL	RAMESH NAIR M(J)	Monthly Disposal Statement of Appeal nov, 2023	PA			
6335/2023	05/12/2023	NIL DATED 28/11/2023	SWAPNIL TIWARI, ASSISTANT	Physical Verification report of	PA			

			REGISTRAR	pending appeals - reg.				
6336/2023	05/12/2023	NIL DATED 04/12/2023	KAILASH, PA TO HONBLE M(J)	Disposal Statement of honble Mr. S.S. Garg Member (Judicial) for the month of nov, 2023-reg.	PA			
6337/2023	05/12/2023	NIL DATED 04/12/2023	ASHOK JINDAL, M(J), CESTAT, KOLKATA	Monthly disposal Statement of appeal month of Nov, 2023 - reg.	PA			
6338/2023	05/12/2023	NIL DATED 04/12/2023	RAJEEV TANDON M(T)	Monthly Disposal Statement of Appeals for the month of Nov, 2023	PA			
6339/2023	05/12/2023	NIL DATED 04/12/2023	R. MURALIDHAR M(J), CESTAT, KOLKATA	Monthly Disposal statement of appeals month of Nov, 2023 - reg.	PA			
6340/2023	05/12/2023	NIL	M.M. PARTHIBAN M(T) CESTAT, MUMBAI	Monthly Disposal month of Nov, 2023 - reg.	PA			
6341/2023	05/12/2023	NIL DATED 30/11/2023	KULDEEP CHOUDHARY, US TO THE GOI	Engagement of Stenographers purely on contractual assignment in CESTAT-reg.	Administration Section			
6342	05/12	NIL DT 5/12/2023	SHREYA	Permission	PA to			

/2023	/2023		YADAV, PATO PRESIDENT	for Pronouncement	Registrar			
6343/2023	05/12/2023	NIL DT 5/12/2023	RAKESH KUMAR VERMA, UDC	Leave application for 4/12/2023-reg	Administration Section			
6344/2023	05/12/2023	NIL DT 4/12/2023	PANKAJ KUMAR MALLICK, LIA	Leave application for 5/12/2023-reg	Administration Section			
6345/2023	05/12/2023	NIL DT 4/12/2023	SUSHMA RANI PAL, MTS	Leave application for 1/12/2023-reg	Administration Section			
6346/2023	05/12/2023	NIL DT 1/12/2023	LALIT KUMAR, LDC	Halfday leave on 1/12/2023-reg	Administration Section			
6347/2023	05/12/2023	NIL DTD 1/12/2023	SURAJ SINGH, MTS	Leave application for 4/12/2023	Administration Section			
6348/2023	05/12/2023	NIL DT 4/12/2023	ANIL KUMAR, MTS	Joining report after availing leave-reg	Administration Section			
6349/2023	05/12/2023	NIL DT 4/12/2023	SHANKAR P. MOHANTY, MTS	Compensatory leave on 05/12/2023-reg	Administration Section			
6350/2023	05/12/2023	NIL DT 4/11/2023	DEVENDER KUMAR GROVER, LDC	Request for credit unavailed joining time into EL account-reg	Administration Section			
6351/2023	05/12/2023	NIL DT 22/11/2023	V.P.PANDEY, DR, CESTAT, BANGALORE	Observance of Vigilance Awareness week 2023-		C/L Section		

				reg				
6352/2023	05/12/2023	F.NO.CESTAT/MUM/VIGILANCE CIRCULAR/2007 DT 4/12/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Observance of Vigilance Awareness week 2023-reg		C/L Section		
6353/2023	05/12/2023	NIL DT 4/12/2023	O/O CAAR, NEW DELHI	Rulling issued in r/o M/s Supertron Electronics Pvt. Ltd.-reg		AR (CST)		
6354/2023	05/12/2023	NIL DT 4/12/2023	GURJOT SINGH, ADV	Request for appearing through VC in DD No. 51695/2023-reg	DR(J)			
6355/2023	05/12/2023	F.NO.06/15/VIGILANCE/CESTAT/CHD-2020 DT 4/12/2023	CESTAT, CHANDIGARH	Observance of Vigilance Awareness week-2023-reg.		C/L Section		
6356/2023	05/12/2023	NIL DATED 04/12/2023	KRIPA SHANKER, DR, CESTAT, MUMBAI	Listing of ROM/ROA Application - reg.	PA to Registrar			
6357/2023	06/12/2023	NIL DT 5/12/2023	DEVENDER, UDC	Leave application for CL on 6/12/2023-reg	Administration Section			
6358/2023	06/12/2023	NIL DTD 30/11/2023	T.V.UNNIKRI SHNAN, SPS TO M(T),CESTAT,MUMBAI	HPL application of Anil G Shakkarwar, M(T) from 25 to 29 Nov. 2023-reg	Administration Section			
6359/2023	06/12/2023	NIL DT 1/12/2023	ARVIND KUMAR PANDEY, P.A. TO M(J), CESTAT,	Forwarding EL application of Sanjiv Srivastava,	Administration Section			

			ALLAHABAD.	M(T)-reg				
6360 /2023	06/12 /2023	NIL DT 29/11/2023	VASA SESHAGIRI RAO, M(T), CESTAT, CHENNAI	Leave application for CL on 1/12/2023- reg	Admini stration Section			
6361 /2023	06/12 /2023	NIL DT 5/12/2023	HEMAMBIK A R PRIYA, M(T), CESTAT, DELHI	Joining report after availing leave-reg	Admini stration Section			
6362 /2023	06/12 /2023	NIL DTD 29/11/2023	D.M. MISRA, M(J), CESTAT, BANGALOR E	Leave application for CL on 28/11/2023- reg	Admini stration Section			
6363 /2023	06/12 /2023	NIL DTD 5/12/2023	SATPAL SINGH, MTS	Leave application for 5 days EL 11/12/23 to 15/12/23-reg	Admini stration Section			
6364 /2023	06/12 /2023	NIL DT 30/11/2023	RACHNA GUPTA, M(J)	Medical Reimburseme nt claim of Rs. 8367/- reg-reg	Admini stration Section			
6365 /2023	06/12 /2023	NIL DT 5/12/2023	R.BHAGYA DEVI, M(T), CESTAT, BANGALOR E	Leave application for CL on 11/12/2023- reg	Admini stration Section			
6366 /2023	06/12 /2023	F.NO.6/8/CESTAT/RENT FILE/CHD/2020-II DT 5/12/2023	DR, CESTAT, CHANDIGAR H	Renewal of Lease agreement for CESTAT, Chandigarh- reg	Admini stration Section			
6367 /2023	06/12 /2023	NIL DT 5/12/2023	JOHNSON CHACKO, UDC	Leave application for 3 days commuted leave from	Admini stration Section			

				6/12/2023 to 8/12/2023-reg				
6368/2023	06/12/2023	NIL DT 5/12/2023	SANTOSH KUMAR TIWARI, DR	Joining report after availing leave-reg	Administration Section			
6369/2023	06/12/2023	NIL DT 4/12/2023	J.K. GOLAY, SPS	Leave application of 4 days CL with SLP from 26 to 29 Dec. 2023-reg	Administration Section			
6370/2023	06/12/2023	NIL DT 5/12/2023	RAKESH KUMAR, MTS	Leave application with joining report-reg	Administration Section			
6371/2023	06/12/2023	NIL DT 30/11/2023	ANITHA JAYAKUMAR, SPS	Reimburse claim for monthly refreshment for M(J)-reg	Account Section			
6372/2023	06/12/2023	NIL DT 5/12/2023	CESTAT, MUMBAI	Compliance of Vigilance Awareness 2023-reg		C/L Section		
6373/2023	06/12/2023	NIL DT 5/12/2023	DIKSHYA SINGH, STENO-I	APARs of Pushkar Singh, MTS-reg		C/L Section		
6374/2023	06/12/2023	F.NO.LJ/CUSTOMS-CASE/2022-23 DTD 30/11/2023	LATISH SUDAMALAL JUMNANI, APPELLANT	M/s Latish Sudamalal Jumrani vs Comm., CGST, -reg	DR(J)			
6375/2023	06/12/2023	NIL DT 5/12/2023	GURJOT SINGH, ADV	Request for adjournment in case dairy no. 51695/2023-reg	DR(J)			
6376	06/12	NIL DTD 5/12/2023	CESTAT,	Disposal of	DR(J)			

/2023	/2023		KOLKATA	pendency report of Nov. 2023-reg				
6377/2023	06/12/2023	NIL DT 5/12/2023	AGARWAL SANJIV & COMPANY.	M/s Marudhar Hotels Pvt. Ltd. vs. CCE & ST, Jodhpur-reg	DR(J)			
6378/2023	06/12/2023	NIL DT 5/12/2023	RAJU, M(T), CESTAT, AHMEDABAD	Monthly Disposal Statement of Appeal of Nov. 2023-reg	PA			
6379/2023	06/12/2023	NIL DT 5/12/2023	R.BHAGYA DEVI, M(T), CESTAT, BANGALORE	Monthly Disposal Statement of Appeal of Nov. 2023-reg	PA			
6380/2023	06/12/2023	NIL DT 5/12/2023	RAMESH NAIR, M(J)	Monthly Disposal Statement of Appeal of Nov. 2023 (Revised)-reg	PA			
6381/2023	06/12/2023	NIL DT 5/12/2023	S.K.PATI, M(J)	Monthly Disposal Statement of Appeal of Nov. 2023-reg	PA			
6382/2023	06/12/2023	NIL DT 5/12/2023	P.ANJANI KUMAR, M(T)	Monthly Disposal Statement of Appeal of Nov. 2023-reg	PA			
6383/2023	06/12/2023	NIL DT 5/12/2023	BINU TAMTA, M(J), CESTAT,	Monthly Disposal Statement of Appeal of	PA			

			DELHI	Nov. 2023-reg				
6384 /2023	06/12 /2023	NIL DT 5/12/2023	HEMAMBIK A R PRIYA, M(T), CESTAT, DELHI	Monthly Disposal Statement of Appeal of Nov. 2023- reg	PA			
6385 /2023	06/12 /2023	NIL DT 1/12/2023	M.AJIT KUMAR, M(T)	Monthly Disposal Statement of Appeal of Nov. 2023- reg	PA			
6386 /2023	06/12 /2023	NIL DT 5/12/2023	P.V.SUBBA RAO, MEMBER(T)	Monthly Disposal Statement of Appeal of Nov. 2023- reg	PA			
6387 /2023	06/12 /2023	NIL DT 1/12/2023	SANJIV SRIVASTAV A, MEMBER(T)	Monthly Disposal Statement of Appeal of Nov. 2023- reg	PA			
6388 /2023	06/12 /2023	F.NO.CESTAT-AHD DTD 4/12/2023	CESTAT, AHMEDABA D	Physical verification of appeal files	PA			
6389 /2023	06/12 /2023	NIL DT 5/12/2023	CESTAT, KOLKATA	E-hearing statement for the month of Nov.-2023 - reg.	PA			
6390 /2023	06/12 /2023	NIL DT 5/12/2023	TECHNICAL OFFICER, CR. SECTION	Cause list	PA			
6391 /2023	06/12 /2023	REF. NO. NP/2023/0726 DTD 21/11/2023	CENTAX	Invitation to Renew your Centax Subscription for 2024- reg		AR (Libr ary)		

6392 /202 3	06/12 /2023	NIL DT15/11/2023	ALL INDIA REPORTER PVT. LTD.	Pre receipted Bill in Triplicate	Library			
6393 /202 3	06/12 /2023	NIL DT 5/12/2023	M. CHANDRA BOSE, DIR. ,VISHAKHAP ATNAM	Final hearing 6/12/2023 CESTAT E/51885/201 8-reg	DR(J)			
6394 /202 3	06/12 /2023	NIL DTD 6/12/2023	BINU TAMTA, M(J), CESTAT, DELHI	Regarding purchasing of Mobile Handset	Admini stration Section			
6395 /202 3	06/12 /2023	NIL	MR. BINEESH KUMAR K. S.	E.L. for 4 days w.e.f. 26.12.2023 to 29.12.2023 - reg.	PA to Registr ar			
6396 /202 3	06/12 /2023	F.NO.04/CESTAT/HYD/S K/15/259 DTD 1/12/2023	T.VISWA PRAKASH, DR, CESTAT, HYDERABA D	Forwarding of pension papers a/w/service book of sh. Suresh Kumar, Court Master-reg	Admini stration Section			
6397 /202 3	06/12 /2023	NIL DT 6/12/2023	ANIL KUMAR, MTS	Medical Reimburseme nt claim-reg	Admini stration Section			
6398 /202 3	06/12 /2023	NIL DT 4/12/2023	ANJANI, HINDI TRANSLATO R	Leave application for 2 days EL from 30/11 to 1/12 -reg	Admini stration Section			
6399 /202 3	06/12 /2023	NIL DT 5/12/2023	S. K. PATI, M(J)	Leave application for RH on 8/12 with SLP-reg	Admini stration Section			
6400 /202 3	06/12 /2023	NIL DT 6/12/2023	ASHOK KUMAR, MTS	Leave application with SLP from 7/12	Admini stration Section			

				and 8/12-reg				
6401 /202 3	06/12 /2023	NIL DT 5/12/2023	T.VISWA PRAKASH, DR, CESTAT, HYDERABA D	Forwarding leave application of Anil Choudhary, M(J) for 2 day CL from 7/12/ and 8/12 -reg	Admini stration Section			
6402 /202 3	06/12 /2023	F.NO.01/CESTAT/BANG/ NR DTD 1/12/2023	V.P.PANDEY, DR, CESTAT, BANGALOR E	Forwarding of draft pay fixation for vetting -reg	Admini stration Section			
6403 /202 3	06/12 /2023	NIL DT 6/12/2023	ANIL KUMAR, MTS	Medical Reimburseme nt claim of Rs. 3034/- reg-reg	Admini stration Section			
6404 /202 3	06/12 /2023	NIL DT 6/12/2023	CESTAT ALLAHABA D	Monthly statement for the month of Nov. 2023- reg	DR(J)			
6405 /202 3	06/12 /2023	NIL DTD 6/12/2023	O/O CAAR, NEW DELHI	Ruling issued in r/o M/s Bluestar Limited-reg		AR (CST)		
6406 /202 3	06/12 /2023	NIL DTD 6/12/2023	CHANDER KANTA, SPS	Correction in the uploaded Appeal	PA to Registr ar			
6407 /202 3	06/12 /2023	NIL DT 1/12/2023	T.VISWA PRAKASH, DR, CESTAT, HYDERABA D	Permission for re- listening -reg	PA to Registr ar			
6408 /202 3	06/12 /2023	NIL DT 5/12/2023	NATIONAL ACADEMY OF HRD	International Program on Organization al Leadership by NHRD at Dubai, UAE (Feb. 2024)-	PA			

				reg				
6409 /202 3	06/12 /2023	NIL DT 6/12/2023	CESTAT, ALLAHABAD.	E-hearing statement for the month of Nov.-2023 - reg.	PA			
6410 /202 3	06/12 /2023	NIL DT 5/12/2023	MUKESH GUPTA, DR	Office Order dtd 5/12/23 reg Mr. Rakesh Kumar, MTS is posted in library-reg	PA			
6411 /202 3	06/12 /2023	NIL DATED 06/12/2023	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	Correction in the appeal uploaded - reg.	PA to Registr ar			
6412 /202 3	06/12 /2023	NIL	SUVRAT JAIN, CHENNAI	M/s. Gold Quest International Pvt. Ltd- Appeal No. C/41595/201 9 -Non existant-reg	PA to Registr ar			
6413 /202 3	07/12 /2023	NIL DATED 07/12/2023	JYOTI BISHT PA TO HONBLE PRESIDENT	Permission for pronounceme nt of order - reg.	PA to Registr ar			
6414 /202 3	07/12 /2023	NIL DATED 07/12/2023	SHREYA YADAV, PA TO PRESIDENT	Permission for pronounceme nt of order - reg.	PA to Registr ar			
6415 /202 3	07/12 /2023	NIL DATED 07/12/2023	SHREYA YADAV, PA TO PRESIDENT	Permission for pronounceme nt of order - reg.	PA to Registr ar			
6416 /202	07/12 /2023	NIL DATED 07/11/2023	SECTION OFFICER	RTI Application	Admini stration			

3			(AD.IC),DOR	submitted by Mr. S. K. Verma - reg.	Section			
6417 /202 3	07/12 /2023	NIL DATED 06/12/2023	SUKHBIR SINGH, MTS	Leave application - reg.	Admini stration Section			
6418 /202 3	07/12 /2023	NIL DATED 06/12/2023	ARVIND KUMAR	leave 04/12/2023 and 05/12/2023	Admini stration Section			
6419 /202 3	07/12 /2023	NIL DATED 06/12/2023	RAKSHIT DAHIYA, LDC	leave on 07/12/2023	Admini stration Section			
6420 /202 3	07/12 /2023	NIL	HARISH, LDC	leave on 01/12/2023	Admini stration Section			
6421 /202 3	07/12 /2023	NIL DATED 06/12/2023	HARSHIT PANDEY	C.L. on 05/12/2023	Admini stration Section			
6422 /202 3	07/12 /2023	NIL DATED 06/11/2023	K. ANPAZHAK AN M(T), CESTAT, KOLKATA.	Request for 2 days E.L. 04/12/2023 and 05/12/2023- reg.	Admini stration Section			
6423 /202 3	07/12 /2023	NIL DATED 06/12/2023	JASBIR SINGH COURT MASTER	Leave with Joining Report - reg.	Admini stration Section			
6424 /202 3	07/12 /2023	NIL DATED 06/12/2023	HARISH, LDC	leave with 05/12/2023	Admini stration Section			
6425 /202 3	07/12 /2023	NIL DATED 06/12/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Traning of ISTM from 08/1/2024 to 12/1/2024 - reg.	Admini stration Section			
6426 /202 3	07/12 /2023	NIL DATED 07/12/2023	CESTAT, BANGALOR E	Grant of one day E.L. - reg,	Admini stration Section			
6427 /202	07/12 /2023	NIL DATED 07/12/2023	SUGANDHA MOKAL, SPS	Medical leave	Admini stration			

3				application - reg,	Section			
6428/2023	07/12/2023	NIL DATED 06/12/2023	BUDH SAIN, M.T.S.	1 day E.L. 04/12/2023 - reg.	Administration Section			
6429/2023	07/12/2023	NIL DATED 05/12/2023	CESTAT, MUMBAI	Permission for relisting - reg,	PA to Registrar			
6430/2023	07/12/2023	NIL DATED 06/12/2023	DR. D. M. MISRA, M(J)	monthly disposal month of nov, 2023 - reg.	PA			
6431/2023	07/12/2023	NIL	P.A. AUGUSTIAN M(J)	monthly disposal nov, 2023	PA			
6432/2023	07/12/2023	NIL DATED 07/12/2023	SUGANDHA MOKAL, SPS	Disposal month of nov, 2023	PA			
6433/2023	07/12/2023	NIL	SULEKHA BEEVI C S M(J) CESTAT, CHEANNI	month diposal nov, 2023	PA			
6434/2023	07/12/2023	NIL DATED 07/12/2023	SHOBHA RAJESH PATO M(T)	monthly disposal nov, 2023, Ajay Sharma M(T) - reg.	PA			
6435/2023	07/12/2023	NIL	DEPUTY REGISTRAR, CUSTOM BRANCH	Circular dated 23/10/2023, e-hearing month of nov, 2023	PA			
6436/2023	07/12/2023	NIL	SULEKHA BEEVI C S M(J) CESTAT, CHEANNI	month of disposal nov, 2023	PA			
6437/2023	08/12/2023	NIL DATED 07/12/2023	SANDEEP MTS	leave on 06/12/2023	Administration Section			

6438 /2023	08/12 /2023	NIL DATED 05/12/2023	KULDEEP CHAUDHAR Y US TO THE GOI	Details and current status of the court cases OA no. 1672/2014 and OA no. 2897/2013 in CAT, Principal Bench. - reg,	C and L secti on			
6439 /2023	08/12 /2023	NIL DATED 07/12/2023	LALIT PRASAD PANT SR. P. S.	C.L. on 08/12/2023	Admini stration Section			
6440 /2023	08/12 /2023	NIL DATED 07/12/2023	RAJU KUMAR, MTS	1 day C.L. 08/12/2023	Admini stration Section			
6441 /2023	08/12 /2023	NIL DATED 04/12/2023	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	Forwarding of revised pay fixation order draft in r/o Mr. Ramesh, UDC and Mr. Rajesh Kumar, UDC - reg.	Admini stration Section			
6442 /2023	08/12 /2023	NIL DATED 06/12/2023	KULDEEP CHOUDHAR Y, US TO THE GOI	Request for Mr. C. J. Mathew, M (T), CESTAT for permission to visit UAE - reg,	Admini stration Section			
6443 /2023	08/12 /2023	NIL DATED 07/12/2023	ANIL KUMAR, MTS	C.L. on 08/12/2023 in lieu of 18.11.2023 and oblige. - reg.	Admini stration Section			
6444 /2023	08/12 /2023	NIL DATED 07/12/2023	DEEPAK KUMAR MALIK, UDC	1 day leave on 08/12/2023	Admini stration Section			

6445 /202 3	08/12 /2023	NIL DATED 07/12/2023	GAGAN DEEP, LDC	1 day E.L. on 06/12/2023	Admini stration Section			
6446 /202 3	08/12 /2023	NIL DATED 01/12/2023	T.K. SARKAR DR, CESTAT, KOLKATA	Allocation of additional fund of Rs. 25,00,000/- under the head OE (01.01.13) and Rs. 3,00,000/- under the head medical (01.01.06) Rs. 25,000/- in Reward (01.01.05) and Rs. 15,00,000/- in allowance	Accoun t Section			
6447 /202 3	08/12 /2023	NIL DATED 07/12/2023	MANWAR SINGH, UDC , CT SECTION	Request for final withdrawal of GPF fund reg.	Accoun t Section			
6448 /202 3	08/12 /2023	NIL	DR, EXCISE AND ST BRANCH	Monthly Disposal month of Nov, 2023 - reg.	PA			
6449 /202 3	08/12 /2023	NIL DATED 07/12/2023	CESTAT, HYDERABA D	E-Hearing statement for the month of nov, 2023 - reg.	PA			
6450 /202 3	08/12 /2023	NIL DATED 07/12/2023	CESTAT, CHANDIGAR H	E-hearing statement for nov, 2023 in r/o Chandigarh Bench	PA			
6451 /202	08/12 /2023	NIL	PULLELA NAGESWAR	Monthly Disposal	PA			

3			A RAO M(T)	month of Nov, 2023 - reg.				
6452/2023	08/12/2023	NIL DATED 07/12/2023	DY/ASST. REGISTRAR, SINGLE MEMBER APPEAL BENCH)	Single Member Appeal Branch causelist - reg.	PA			
6453/2023	08/12/2023	NIL DATED 07/12/2023	AY/ASST. REGISTRAR (CST APPEAL BRANCH)	Central sales Tax (DB) Causelist	PA			
6454/2023	08/12/2023	NIL DATED 08/12/2023	MANOJ KUMAR SHARMA, UDC	Application for 02 days C.L. - reg.	Administration Section			
6455/2023	08/12/2023	NIL DATED 1/12/2023	T.V. UNNIKRISHNAN, SPS TO M(T), CESTAT MUMBAI	HPL application of Honble M(T). Mr. Anil G. Shakkwar, from 18/12/2023 to 22/12/2023 - reg.	Administration Section			
6456/2023	08/12/2023	NIL DATED 04/12/2023	C.J. MATHEW M(T)	2 days C.L. form 14 and 15 dec, 2023 - reg.	Administration Section			
6457/2023	08/12/2023	NIL DATED 07/12/2023	ANJANI, HINDI TRANSLATION	2 days leave 14 and 15 dec, 2023 - reg.	Administration Section			
6458/2023	08/12/2023	NIL DATED 07/12/2023	BINU TAMTA M(J)	one day C.L. 08/12/2023	Administration Section			
6459/2023	08/12/2023	NIL DATED 04/09/2023 AND 08/12/2023	SD/- REGISTRAR (FINANCE &	High Court Telephone directory -	CT Section			

			BUDGET)	2024- reg.				
6460 /202 3	08/12 /2023	NIL	ASSTT. REGISTRAR	SM- E- hearing nov, 2023- reg.	PA			
6461 /202 3	08/12 /2023	NIL	VASA SESHAGIRI RAO M(T), CESTAT, CHENNAI	Monthly Disposal statement nov, 2023	PA			
6462 /202 3	08/12 /2023	NIL DATED 08/12/2023	BHAVNA SINGH, UDC	Allotment of quarters on medical grounds - reg.	Admini stration Section			
6463 /202 3	08/12 /2023	NIL DATED 07/12/2023	KRIPA SHANKER, DR, CESTAT, MUMBAI	E-hearing statement month nov, 2023- reg.	PA			
6464 /202 3	08/12 /2023	NIL DATED 07/12/2023	DY/ASST. REGISTRAR (EXCISE APPEAL BENCH)	Excise Division Bench Matters Causelist	PA			
6465 /202 3	08/12 /2023	NIL DATED 07/12/2023	DY/ REGISTRAR/ TECHNICAL OFFICER (CENTRAL REGISTRY)	Central Registry cause list for Defect Matters	PA			
6466 /202 3	11/12 /2023	NIL DATED 08/12/2023	THE REGISTRAR GENERAL, HIGH COURT OF DELHI, NEW DELHI	Case No. CUSAA- 25/2022 & CM Appl. 22581/2022, Commissione r of Customs Preventive vs. M/s Lawat Jewllers Pvt. Ltd.	DR(J)			
6467 /202	11/12 /2023	NIL DATED 08/12/2023	THE REGISTRAR	Case No. CUSAA-	DR(J)			

3			GENERAL, HIGH COURT OF DELHI	58/2023 , Amit Nagi vs. Principal Commissione r of Customs				
6468 /202 3	11/12 /2023	NIL DATED 08/12/2023	THE REGISTRAR GENERAL, HIGH COURT OF DELHI	Case No. CUSAA- 24/2022 & CM AppL. 22577/2022, Commissione r of Customs Preventive vs. Binesh Bansal	DR(J)			
6469 /202 3	11/12 /2023	NIL DATED 08/12/2023	THE REGISTRAR GENERAL, HIGH COURT OF DELHI, NEW DELHI	Case No. CUSAA- 23/2022 & CM APPL. 22499/2022, Commissione r of Customs Preventive vs. Shri Suresh Kumar Soni	DR(J)			
6470 /202 3	11/12 /2023	NIL DATED 08/12/2023	THE REGISTRAR GENERAL, HIGH COURT OF DELHI, NEW DELHI	Case No. CUSAA- 74/2023, The Principal Commissione r of Customs vs. M/s. S.K. Rasayan Udyog Pvt. Ltd.	DR(J)			
6471 /202 3	11/12 /2023	NIL DATED 08/12/2023	THE REGISTRAR GENERAL, HIGH COURT OF DELHI, NEW DELHI	Case No. CUSAA- 328/2018 Ashik Sharma vs. The Commissione r of Customs (Acc import)	DR(J)			

				new Customs House, New Delhi				
6472/2023	11/12/2023	NIL DATED 08/12/2023	THE REGISTRAR GENERAL, HIGH COURT OF DELHI, NEW DELHI	Case No. CUSAA-327/2018 & CM Appls. 55275-76/2023, M/s HLPL Global Logistics Pvt. Ltd. vs. The Commissioner of Customs (Acc import) New Customs House, New Delhi	DR(J)			
6473/2023	11/12/2023	NIL DATED 08/12/2023	CA SAURABH JAIN	Request for copy of Appeal as filed for Appeal no. C/50429/2021/(DB)	DR(J)			
6474/2023	11/12/2023	NIL DATED 04/12/2023	SAHAYAK AYUKAT (SAMIKASH)	Review of CESTATs final order no. 51586/2023 dated 15.11.2023 in respect of M/s central transmission utility of india Limited, (former power grid corporation of india limited), - reg.	DR(J)			

6475 /202 3	11/12 /2023	NIL DATED 04/12/2023	DR, CESTAT, HYDERABA D	Monthly statement for the month of nov, 2023	DR(J)			
6476 /202 3	11/12 /2023	NIL DATED 04/12/2023	SAHAYAK AYUKAT (SAMIKASH)	Review of cestats final order no. 51570- 51571/2023 dated 30/11/2023 in respect of M/s bharat Hotels ltd world trade centre, Barakhamba lane,- reg.	DR(J)			
6477 /202 3	11/12 /2023	NIL	MR. RAM MEENA, MTS	Joining Report - reg.	Admini stration Section			
6478 /202 3	11/12 /2023	NIL DATED 08/12/2023	HEERA LAL.	one day 01 day C.L. on 06/12/2023	Admini stration Section			
6479 /202 3	11/12 /2023	NIL DATED 08/12/2023	ANITHA JAYAKUMA R, SPS	Application for granting C.L. - reg.	Admini stration Section			
6480 /202 3	11/12 /2023	NIL DATED 08/12/2023	SATPAL SINGH MTS	Application for granting C.L. - reg.	Admini stration Section			
6481 /202 3	11/12 /2023	NIL DATED 08/12/2023	SANTOSH KUMAR TIWARI, DR	Submission of certification and application of ISTM course.	Admini stration Section			
6482 /202 3	11/12 /2023	NIL DATED 08/12/2023	SUSHMA RANI PAL, MTS	details of family again feel by shushma, admin section - reg.	Admini stration Section			
6483	11/12	NIL DATED 08/12/2023	SUSHMA	information	Admini			

/2023	/2023		RANI PAL, MTS	of new flat	stration Section			
6484 /2023	11/12 /2023	NIL DATED 07/12/2023	SUJA B PILLAI O/D AS ASSOCIATE PROFESSOR	Application for Extension of Deputation - reg.	Admini stration Section			
6485 /2023	11/12 /2023	NIL DATED 05/12/2023	MANOJ KUMAR SHARMA, UDC	Submission of updated nomination details (forms) - reg.	Admini stration Section			
6486 /2023	11/12 /2023	NIL DATED 08/12/2023	PAY & ACCOUNTS OFFICE, DEPARTME NT OF REVENUE	GPF final payment in r/o late mr. N S Pradeep - reg,	Admini stration Section			
6487 /2023	11/12 /2023	NIL DATED 05/12/2023	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABA D	Forwarding of leave application of honble M(J), CESTAT Hyderabad - reg.	Admini stration Section			
6488 /2023	11/12 /2023	NIL DATED 05/12/2023	DR, CESTAT, CHANDIGAR H	Regarding Renewal of lease agreement for CESTAT, Chandigarh - reg,	Admini stration Section			
6489 /2023	11/12 /2023	NIL DATED 04/12/2023	V.P. PANDEY DR & H.O.O.	Relieving Order dt: 04/12/2023 - reg.	Admini stration Section			
6490 /2023	11/12 /2023	NIL DATED 04/12/2023	SARITA KUNWAR, DEPUTY DIRECTOR (RAJBHASH A).	Hindi :- reg.	Admini stration Section			
6491	11/12	NIL DATED 06/12/2023	KULDEEP	Request for	Admini			

6493	11/12/2023		CHAUDHARY US TO THE GOI	Mr. Ashok jindal M(J), CESTAT for permission to visit UAE-reg.	Administration Section			
6492	11/12/2023	NIL DATED 06/12/2023	KULDEEP CHAUDHARY US TO THE GOI	Request for Mr. A. K. Jyotishi, M(T), CESTAT for permission to foreign visit - reg,	Administration Section			
6493	11/12/2023	NIL DATED 05/12/2023	V.P. PANDEY DR & H.O.O.	Forwarding of service Book in respect of Mr. Ashok Kumar, LDC, CESTAT, Bangalore - reg.	Administration Section			
6494	11/12/2023	NIL DATED 22/11/2023	V.P. PANDEY DR & H.O.O.	Observance of Vigilance Awareness Week, 2023		C and L section		
6495	11/12/2023	NIL DATED 17/11/2023	NISHA VERMA, JOINT COMMISSIONER (P & V), CGST, G.B. NAGAR	Authorisations for registration on CESTAT website and request to add the name of Commissionerate. - reg.		AR (Comp.)		
6496	11/12/2023	NIL DATED 08/12/2023	T.K. SARKAR, DR	Constitution of Bench for ROM application - reg,	PA to Registrar			
6497	11/12/2023	NIL DATED 08/12/2023	DY/ASST. REGISTRAR	Central sales Tax	PA			

3			(CST APPEAL BRANCH)	(Division bench matter) causelist				
6498/2023	11/12/2023	NIL DATED 01/12/2023	P.K. CHOUDHARY M(J) CESTAT, ALLAHABAD	Monthly disposal statement of appeals (Nov, 2023)	PA			
6499/2023	11/12/2023	NIL	AR, CESTAT, BANGALORE	E-hearing statement, Bangalore bench nov, 2023	PA			
6500/2023	11/12/2023	NIL DATED 06/12/2023	DR, CESTAT, AHMEDABAD	E-Hearing appeal & application for the period w.e.f. 01/11/2023 to 30/11/2023 - reg.	PA			
6501/2023	11/12/2023	NIL DATED 08/12/2023	S.K. MOHANTY M(J)	Permission for pronouncement of order - reg.	PA to Registrar			
6502/2023	12/12/2023	NIL DATED 08/12/2023	MOHINDER SINGH DR/HOO	Recruitment to the post of the Court Master (1-UR, 1-OBC) in pay band Rs. 9300-34800 with G.P. of Rs. 4,600 (Per revised) and in Level 7 of 7th pay Commission Pay Matrix.- reg.	Administration Section			

6503 /202 3	12/12 /2023	NIL DATED 11/12/2023	MOHANSIN GH RAVAT, UDC	3 days leave 05, 07 and 08 dec, 2023 - reg.	Admini stration Section			
6504 /202 3	12/12 /2023	NIL DATED 11/12/2023	KULDEEP SINGH, MTS	Joining Report - reg.	Admini stration Section			
6505 /202 3	12/12 /2023	NIL DATED 11/12/2023	V.P. PANDEY DR & H.O.O.	Forwarding of application for issue of No Objection Certificate (NOC) for appearing documents verification at GST and Central Excise, Kanpur (U.P) - reg.	Admini stration Section			
6506 /202 3	12/12 /2023	NIL DATED 11/12/2023	V.VEDA PRAKASH, STENO GR.I CESTAT, HYDERABA D	Leave application of Honble M(T) Mr. A.K. Jyotishi - reg.	Admini stration Section			
6507 /202 3	12/12 /2023	NIL DATED 11/12/2023	P. DINESHA, M(J), CESTAT, CHENNAI	2 days of E.L. from 07 to 08 dec, 2023 - reg.	Admini stration Section			
6508 /202 3	12/12 /2023	NIL DATED 11/12/2023	SAKAL DEO SAH, COURT MASTER	Joining Report - reg.	Admini stration Section			
6509 /202 3	12/12 /2023	NIL DATED 11/12/2023	SANTOSH KUMAR TIWARI, DR	Medical Reimburseme nt claim form - reg.	Admini stration Section			
6510 /202 3	12/12 /2023	NIL DATED 11/12/2023	VED PRAKASH CHUGH, COURT MASTER	C.L. on 08/12/2023 - reg.	Admini stration Section			

6511 /202 3	12/12 /2023	NIL DATED 11/12/2023	SOMESH ARORA M(J)	Station leave 15 and 16 dec, 2023 - reg.	Admini stration Section			
6512 /202 3	12/12 /2023	NIL DATED 11/12/2023	SOMBIR LDC	Medical Reimburseme nt claim form - reg.	Admini stration Section			
6513 /202 3	12/12 /2023	NIL DATED 11/12/2023	SOMBIR LDC	4 days C.L. form 05 to 08, dec, 2023	Admini stration Section			
6514 /202 3	12/12 /2023	NIL DATED 11/12/2023	CESTAT, KOLKATA	Nandan Kumar- Technical Resignation on 13/12/2023 A/N	Admini stration Section			
6515 /202 3	12/12 /2023	NIL DATED 11/12/2023	ATIN SHARMA, M.T.S	leave on 12/12/2023 - reg.	Admini stration Section			
6516 /202 3	12/12 /2023	NIL DATED 06/12/2023	MOHINDER SINGH DR	Forwarding of representatio n - reg.	Admini stration Section			
6517 /202 3	12/12 /2023	NIL DATED 06/12/2023	MOHINDER SINGH DR	Frowarding of request letter of Mr. Raushan Kumar Paswan, Steno, Gr-III - reg.	Admini stration Section			
6518 /202 3	12/12 /2023	NIL DATED 24/11/2023	KSHTVIK PANDEYAA, SANYUKAT SACHIV (RAJSAV)	Rajbhasha hindi - reg.	Admini stration Section			
6519 /202 3	12/12 /2023	NIL DATED 11/12/2023	RAJEEV TANDON M(T)	Request for 3 days C.L. on 18, 20 and 21 dec, 2023 - reg.	Admini stration Section			

6520 /202 3	12/12 /2023	NIL DATED 04/12/2023	SAHAYAK AYUKAT (SAMIKASH)	Review of CeSTATs final order no 51577- 51580/2023 dt: 30/11/2023	DR(J)			
6521 /202 3	12/12 /2023	NIL DATED 04/12/2023	SAHAYAK AYUKAT (SAMIKASH)	Review of CESTATs final order no 51586/2023 dated 15.11.2023 - reg.	DR(J)			
6522 /202 3	12/12 /2023	NIL DATED 04/12/2023	SAHAYAK AYUKAT (SAMIKASH)	Review of CESTATs final order no. 51570- 51571/2023 dated 30.11.2023 - reg.	DR(J)			
6523 /202 3	12/12 /2023	NIL DATED 08/12/2023	B. L. SHARMA IRS (RETD) CONSULTAN T	Request for transfer of case from division Bench of CESTAT to Single Bench on the basis of involvement of amount of service tax. - reg,	DR(J)			
6524 /202 3	12/12 /2023	NIL DATED 04/12/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Pendency of Single Member bench cases - reg.	DR(J)			
6525 /202 3	12/12 /2023	NIL DATED 05/12/2023	TARAK KUMAR SARKAR, DR, CESTAT,	Kolkata Pendency month of nov, 2023	DR(J)			

			KOLKATA					
6526 /202 3	12/12 /2023	NIL DATED 07/12/2023	DEPUTY REGISTRAR, CESTAT, CHENNAI	Disposal statement for the month of nov, 2023 - reg.	DR(J)			
6527 /202 3	12/12 /2023	NIL DATED 11/12/2023	DR, CESTAT, CHENNAI	Disposal statement for the month of nov, 2023 - reg.	DR(J)			
6528 /202 3	12/12 /2023	NIL DATED 08/12/2023	CUSTOMS AUTHORITY FOR ADVANCE RULINGS	Application no 26/2023 dated 15.09.2023, Amazon wholesale india private limited		AR (CST)		
6529 /202 3	12/12 /2023	NIL DATED 05/12/2023	T.K. SARKAR, DR	E-hearing statement Kolkata, Bench Nov, 2023	PA			
6530 /202 3	12/12 /2023	NIL DATED 07/12/2023	DR, CESTAT, HYDERABA D	Monthly statement of E-Hearing matters for the month of nov, 2023	PA			
6531 /202 3	12/12 /2023	NIL DATED 04/12/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Bench wise Disposal of cases during month of Nov, 2023 - reg.	PA			
6532 /202 3	12/12 /2023	NIL DATED 12/12/2023	DY. REGISTRAR/ TECHNICAL OFFICER, CENTRAL REGISTRY.	Supplementar y causelist - reg.	PA			
6533	12/12	NIL DATED 11/12/2023	MOHINDER	E-Hearing	PA			

/2023	/2023		SINGH DR	statement, Nov, 2023 - reg.				
6534/2023	12/12/2023	NIL DATED 11/12/2023	ANIL CHOUDHARY M(J)	Permission for pronouncement of order - reg.	PA to Registrar			
6535/2023	12/12/2023	NIL DATED 12/12/2023	CHANDER KANTA, SPS	Request regarding permission for making correction in the order sheet. - reg.	PA to Registrar			
6536/2023	12/12/2023	NIL DATED 12/12/2023	SSC HQ P & P-I	Confirmation of vacancies of combined high secondary (10+2) Level examination - 2023 - reg.	Administration Section			
6537/2023	12/12/2023	NIL DATED 12/12/2023	SANTOSH KUMAR TIWARI, DR	issue of relieving order for ISTM course. - reg.	Administration Section			
6538/2023	12/12/2023	NIL DATED 12/11/2023	SHENAJ BANO, STENO GRADE I	Regarding permission to delete the uploaded ordersheet from the website. - reg.	PA to Registrar			
6539/2023	12/12/2023	NIL DT 12/12/2023	MR. DILIP GUPTA, PRESIDENT, CESTAT	Leave application for 5 days EL from 29/1/2024 to 2/2/2024 with SLP-reg	Administration Section			
6540	13/12	NIL DT 8/12/2023	HARISH,	Leave	Admini			

/2023	/2023		LDC	application for CL on 7/12/2023-reg	stration Section			
6541/2023	13/12/2023	NIL DT 11/12/2023	MALKIAT SINGH, MTS	Leave application for RH on 24/11/2023-reg	Administration Section			
6542/2023	13/12/2023	NIL	KULDEEP SINGH, MTS	Leave application for half day on 11/12/2023-reg	Administration Section			
6543/2023	13/12/2023	NIL DT 11/12/2023	VAISHALI KHARBANDA, TECHNICAL OFFICER	Joining report after availing leave-reg	Administration Section			
6544/2023	13/12/2023	NIL	VINEETHA M.PILLAI, COURT MASTER	Leave application for EL from 18/12/ to 29/12 -reg	Administration Section			
6545/2023	13/12/2023	NIL DT 11/12/2023	DIKSHA INGH, STENO-I	Leave application for CL on 8/12/2023-reg	Administration Section			
6546/2023	13/12/2023	NIL DT 5/12/2023	S.K.PATI, M(J)	Leave application for RH on 8/12/2023-reg	Administration Section			
6547/2023	13/12/2023	NIL DT 5/12/2023	R.BHAGYA DEVI, M(T), CESTAT, BANGALORE	Leave application for CL on 11/12/2023-reg	Administration Section			
6548/2023	13/12/2023	NIL DT 1/12/2023	BALASUBRAMANIS, AR, CESTAT,	Submission of details of family	Administration Section			

			BANGALOR E	members-reg				
6549 /202 3	13/12 /2023	NIL DT 12/12/2023	KULDEEP LAL, LDC	Leave application for 2 days on 13/12 and 24/12/-reg	Admini stration Section			
6550 /202 3	13/12 /2023	NIL DT 6/11/2023	K. ANPAZHAK AN, M(T), CESTAT, KOLKATA	Leave application for 2 days EL on 4/12 and 5/12 -reg	Admini stration Section			
6551 /202 3	13/12 /2023	NIL DT 5/12/2023	SANJIV SRIVASTAV A, MEMBER(T)	Joining report after availing leave-reg	Admini stration Section			
6552 /202 3	13/12 /2023	NIL DT 12/12/2023	RAJU, M(T), CESTAT, AHMEDABA D	Application of appointment of M(T)-reg	Admini stration Section			
6553 /202 3	13/12 /2023	NIL DT 12/12/2023	RAMESH NAIR, M(J)	Application for the post of M(T)-reg	Admini stration Section			
6554 /202 3	13/12 /2023	NIL	SOMBIR, LDC	Cancellation of CL dated1/12/20 23-reg	Admini stration Section			
6555 /202 3	13/12 /2023	NIL 12/12/2023	BISWAJIT SARKAR, SSC (ER), KOLKATA	Selection post phase XI/2023 ER12223-reg	Admini stration Section			
6556 /202 3	13/12 /2023	NIL DT 12/12/2023	RACHNA GUPTA, M(J)	Leave application for 2 days EL on 14/12 and 15/12/-reg	Admini stration Section			
6557 /202 3	13/12 /2023	NIL DT 11/12/2023	O/O CAAR, NEW DELHI	Corrigendum in r/o Ruling issued of M/s Jai Krishna Impex-reg	DR(J)			
6558 /202	13/12 /2023	NIL	PURAN LAL BANIYA,	SVLDRS-4 case-reg	DR(J)			

3			PROPRIETOR					
6559/2023	13/12/2023	NIL DT 11/12/2023	BAS-NIC-HQ	Phase out of existing fingerprint L0 Registered Devices from Adhaar authentication ecosystem-reg		AR(c omp)		
6560/2023	13/12/2023	NIL DT 5/12/2023	ANIL G. SHAKKARWAR, M(T), CESTAT, MUMBAI	Monthly Disposal Statement of Appeal of Nov. 2023-reg	PA			
6561/2023	13/12/2023	NIL	RACHNA GUPTA, M(J)	Monthly Disposal Statement of Appeal of Nov. 2023-reg	PA			
6562/2023	13/12/2023	NIL	K. ANPAZHAKAN, M(T), CESTAT, KOLKATA	Monthly Disposal Statement of Appeal of Nov. 2023-reg	PA			
6563/2023	13/12/2023	F.NO.CESTAT-AHD DT 12/12/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Physical verification of appeal files-reg	PA			
6564/2023	13/12/2023	NIL DT 12/12/2023	DR, CESTAT, HYDERABAD	Report of physically verification-reg	PA			
6565/2023	13/12/2023	F.NO.CESTAT/MUMBAI/STAEMENT/2023 DT 12/12/2023	DR, CESTAT, MUMBAI	Report of physical verification-reg	PA			

6566 /202 3	14/12 /2023	NIL DATED 13/12/2023	JITENDER, MTS	3 days leave 26 to 28 dec, 2023 - reg.	Admini stration Section			
6567 /202 3	14/12 /2023	NIL DATED 12/12/2023	ANIL KUMAR, MTS	leave on 11/12/2023 - reg.	Admini stration Section			
6568 /202 3	14/12 /2023	NIL DATED 12/12/2023	RAVI DATT SHARMA , CASH SECTION	leave on 11/12/2023 - reg.	Admini stration Section			
6569 /202 3	14/12 /2023	NIL DATED 12/12/2023	DEEPAK KUMAR MALIK, UDC	Joining Report - reg.	Admini stration Section			
6570 /202 3	14/12 /2023	NIL DATED 13/12/2023	MALKIAT SINGH, MTS	Medical Reimburseme nt claim form - reg.	Admini stration Section			
6571 /202 3	14/12 /2023	NIL DATED 12/12/2023	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	Medical Reimburseme nt claim form - reg.	Admini stration Section			
6572 /202 3	14/12 /2023	NIL DATED 12/12/2023	CESTAT, MUMBAI	Intimation letter to appear in competitive examination - reg.	Admini stration Section			
6573 /202 3	14/12 /2023	NIL DATED 12/12/2023	SELECTION POST SECTION SSC KKR	Selection post KK10623 phase XI - reg.	Admini stration Section			
6574 /202 3	14/12 /2023	NIL DATED 11/12/2023	BINU TAMTA M(J)	Medical Reimburseme nt claim form - reg.	Admini stration Section			
6575 /202 3	14/12 /2023	NIL DATED 05/12/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT,	Leave application - reg.	Admini stration Section			

			MUMBAI					
6576 /202 3	14/12 /2023	NIL DATED 11/12/2023	V.P. PANDEY DR & H.O.O.	Forwarding of applicaiton for issue of NOC for appearing documents verification of GST and Central Excise, Kanpur (U.P) - reg.	Admini stration Section			
6577 /202 3	14/12 /2023	NIL DATED 11/12/2023	R.S. PANJIAR, US (P&P-I) SSC (HQ)	Final Confirmation of vacancies of Combined Higher Secondary (10+2) Level Examination- 2023 - reg.	Admini stration Section			
6578 /202 3	14/12 /2023	NIL DATED 05/12/2023	DEEPA SURENDRA N, REGIONAL DIRECTOR - REG.	IMG, Regional Centre, Kochi - Salary deduction of Ms. Suja B. Pillai, AR, CESTAT, Chennai as Assosiate Professor at IMG Regional Centre, Kochi- drawing of cheques - reg.	Admini stration Section			
6579 /202 3	14/12 /2023	NIL DATED 12/12/2023	SURAJ SINGH , MTS	leave on 14/12/2023 - reg.	Admini stration Section			

6580 /202 3	14/12 /2023	NIL DATED 13/12/2023	SHANKAR PRASAD MOHANTY, MTS	Leave with Joining Report - reg.	Admini stration Section			
6581 /202 3	14/12 /2023	NIL DATED 13/12/2023	CUSTOMS AUTHORITY FOR ADVANCE RULINGS	Ruling issued in respect of M/s Vivo Mobile India Pvt. Ltd. - reg.		AR (CST)		
6582 /202 3	14/12 /2023	NIL DATED 12/12/2023	CESTAT, CHANDIGAR H	List of holidays 2024 by CEGWCC Chandigarh - reg.	CT Section			
6583 /202 3	14/12 /2023	NIL DATED 13/12/2023	DELHI HIGH COURT, D-5 WRIT BRANCH, JUNED KHAN	Copy of Order dt: 07/12/2023 passed in W.P. (C) 15749/2023 - reg.	DR(J)			
6584 /202 3	14/12 /2023	NIL DATED 05/12/2023	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appel No. 5245/2019 CGST CC. and C.E. Dehradun vs. Proveda Herbals - reg.	DR(J)			
6585 /202 3	14/12 /2023	NIL DATED 09/11/2023	RAJAT SEXENA, JOINT COMMISSIO NER, CGST & C. EX. (UJJAIN)	Miscellaneous Application for rectification of Mistake (ROM) under section 35C (2) of Central Excise Act, 1944 in respect of Appeal No. E/54891/223	DR(J)			

				filed by the appellant i.e. the party against t OIA				
6586 /2023	14/12 /2023	NIL DATED 14/12/2023	DY, REGISTRAR/ TECHNICAL OFFICER (CENTRAL REGISTRY)	Central Registry E-Hearing Cause List for Defect Matters, Revised Cause List - reg,	PA			
6587 /2023	14/12 /2023	NIL DATED 13/12/2023	CESTAT, KOLKATA	Report of physically verification as on 01/12/2023-reg.	PA			
6588 /2023	14/12 /2023	NIL DATED 13/12/2023	CESTAT, CHENNAI	Physical Verification - reg.	PA			
6589 /2023	14/12 /2023	NIL DATED 14/12/2023	DHARAM SINGH SECTION OFFICER, AD, 1C, DEPARTME NT OF REVENUE, NEW DELHI	Important of identification of Critical information infrastructure and protested system - reg,		AR (Com p.)		
6590 /2023	14/12 /2023	NIL DATED 14/12/2023	DY. REGISTRAR/ TECHNICAL OFFICER, CENTRAL REGISTRY.	Central Registry cause list for Defect Matters	PA			
6591 /2023	14/12 /2023	NIL DATED 13/12/2023	RAMESH NAIR M(J)	Permission for pronounceme nt of order - reg.	PA to Registr ar			
6592 /2023	14/12 /2023	NIL DATED 14/12/2023	JYOTI BISHT PA TO	Permission for	PA to Registr ar			

3			HONBLE PRESIDENT	pronouncement of order - reg.	ar			
6593 /2023	14/12 /2023	NIL DATED 13/12/2023	RAMESH NAIR M(J)	Permission for relist - reg.	PA to Registrar			
6594 /2023	14/12 /2023	NIL DATED 14/12/2023	VANAM JAYASREE STENO- GR- II CESTAT, HYDERABA D	Request for deletion of uploaded order on website - reg.	PA to Registrar			
6595 /2023	14/12 /2023	NIL DATED 11/12/2023	RAMESH NAIR M(J)	Application for appointment of M(J) in CESTAT as per vacancy Circular No. F. No. A-12026/15/2022-CESTAT-DOR issued by GOI, MoF of DoR dated 31/10/2023	PA to Registrar			
6596 /2023	14/12 /2023	NIL DATED 13/12/2023	KULDEEP CHAUDHAR Y US TO THE GOI	Outsourcing of additional posts of stenographers in cestat for the year 2023-24 - reg.	Administration Section			
6597 /2023	14/12 /2023	NIL DATED 07/12/2023	R. BHAGYA DEVI M(T)	Grant of one day E.L. on 11/12/2023 - reg	Administration Section			
6598 /2023	14/12 /2023	NIL DATED 06/12/2023	S.K. MOHANTY M(J)	Leave application - reg.	Administration Section			
6599 /2023	14/12 /2023	NIL DATED 11/12/2023	MOHINDER SINGH DR/HOO	Request for grant of Special C.L. - reg.,	Administration Section			

6600 /202 3	14/12 /2023	NIL DATED 11/12/2023	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABA D	CL Application of Honble M(T) mr. A.K. Jyotishi - reg.	Admini stration Section			
6601 /202 3	14/12 /2023	NIL DATED 11/12/2023	MOHINDER SINGH DR	Forwarding of intimation letter of shri Harshit Kumar, LDC, - reg.	Admini stration Section			
6602 /202 3	14/12 /2023	NIL DATED 08/12/2023	PREETY SELARE, RAJBHASHA	Hindi :- reg.	Admini stration Section			
6603 /202 3	14/12 /2023	NIL DATED 07/11/2023	MINISTRY OF EXTERNAL AFFAIRS, REGIONAL PASSPORT OFFICE, AHMEDABA D	Confirmation of identity certificate (NOC) issued in respect of Mr. Somesh Arora - reg.	Admini stration Section			
6604 /202 3	14/12 /2023	NIL DATED 07/11/2023	MINISTRY OF EXTERNAL AFFAIRS, REGIONAL PASSPORT OFFICE, AHMEDABA D	Confirmation of identity Cerificate (NOC) issued in respect of Mr. Somesh Arora	Admini stration Section			
6605 /202 3	14/12 /2023	NIL DATED 13/12/2023	LALIT KUMAR, LDC	1 day leave on 14/12/2023- reg.	Admini stration Section			
6606 /202 3	14/12 /2023	NIL DATED 11/12/2023	MOHINDER SINGH DR	forwarding of intimation letter of Shri Bishawajit Sen, LDC - reg.	Admini stration Section			

6607 /202 3	14/12 /2023	NIL DATED 14/12/2023	J NESAMANI, ASSTT. DIRECTOR, SSC (SR)	forwarding of soft copy of sample scrutiny sheets for phase XI in Various post categories	Admini stration Section			
6608 /202 3	14/12 /2023	NIL DATED 14/12/2023	SWAPNA ACHUTHAN NAIR, HEAD CLERK	16 days HPL 26/12/2023 to 10/12/2023	Admini stration Section			
6609 /202 3	14/12 /2023	NIL DATED 14/12/2023	SWAPNA ACHUTHAN NAIR, HEAD CLERK	2 days leave 04/12/2023 and 08/12/2023 - reg.	Admini stration Section			
6610 /202 3	14/12 /2023	NIL DATED 13/12/2023	ANIL KUMAR, MTS	4 days C. Leave 26 to 29, dec, 2023	Admini stration Section			
6611 /202 3	14/12 /2023	NIL DATED 14/12/2023	CESTAT, HYDERABA D	EL Application of honble A.K. jyotishi, M(T) and request for withdrawal of CL Application - reg.	Admini stration Section			
6612 /202 3	14/12 /2023	NIL DATED 14/12/2023	JOHNSON CHACKO, UDC	Request for permission regarding clamming of home town LTC for the block year 2022-23 - reg.	Admini stration Section			
6613 /202 3	14/12 /2023	NIL DATED 13/12/2023	TEJO SHRI , STENO G-1	C.L. on 14/12/2023 - reg.	Admini stration Section			
6614 /202 3	14/12 /2023	NIL DATED 14/12/2023	LALIT PRASAD	Medical Reimburseme	Admini stration			

3			PANT SR. P. S.	nt claim form - reg.	Section			
6615/2023	14/12/2023	NIL DATED 08/11/2023	SECTION OFFICER	Case no. O.A./187/2023, Rajesh Kumar vs. SSC and another - reg.		C and L section		
6616/2023	14/12/2023	NIL DATED 14/12/2023	ANAND MATHUR M (A)	Rajesh Kumar vs. SSC, Order of the Tribunal, Order dated 19/1/2023		C and L section		
6617/2023	14/12/2023	NIL DATED 15/11/2023	VIJENDRA SINGH, ADVOCATE SR. PANEL COUNSEL (UNION OF INDIA)	Rajesh Kumar vs. SSC, OA no. 187/2023, bill 84,800/- - reg.		C and L section		
6618/2023	14/12/2023	NIL DATED 14/12/2023	MR. BUDHSAIN, MTS,	Annual performance assessment report (APAR) in Respect of officers and staff of CESTAT, period from 01.01.2020 to 31.12.2020		C and L section		
6619/2023	14/12/2023	NIL DATED 11/12/2023	KRIPA RAM YADAV	Appeal filed by the appellant viz: M/s. Kripa Ram Yadav (Contractor), Behind Ram Raja Temple, Orchha, Tikamgarh	DR(J)			

				District (M.P)-472246 under section 86(1) of the Finance Act, 1994 in Form ST-5 - reg.				
6620/2023	14/12/2023	NIL DATED 14.12.2023	REGISTRAR, CESTAT, NEW DELHI	Permission to leave station from 16 to 17 December 2023	PA to Registrar			
6621/2023	14/12/2023	NIL DATED 14/12/2023	B. V. KUMAR, ADVOCATE	Final order nos 51598-51602/2023 dated 05.07.2023/06.12.2023 passed by the honble tribunal - reg.	DR(J)			
6622/2023	14/12/2023	NIL DATED 09/12/2023	RUCHIR BHATIA, ADVOCATE	Item 2 to 7 in Regular Matters list of Service Tax (DB) for 15.12.2023 in the case of Ajab Singh & Co - reg.	DR(J)			
6623/2023	14/12/2023	NIL DATED 14/12/2023	MADHUMITA BHATTACHARJEE, ADVOCATE	Letter seeking adjournment in the matter of M/s Keltech Energies Ltd. vs. The State of Maharashtra & Ors. (Appeal No. 298 of 2014)	DR(J)			

6624 /202 3	14/12 /2023	NIL DATED 13/12/2023	DHARAM SINGH MEENA, SECTION OFFICER (AD. IC- CESTAT) DOR, NEW DELHI	Grievance reg. no. DORVU/E/2 023/0003110 of Mr. Ravi Gupta - reg.		AR (Com p.)		
6625 /202 3	14/12 /2023	NIL DATED 15/11/2023	EASTERN BOOK COMPANY, PVT. LTD.	Proforma invoice , SSC online		AR (Libr arian)		
6626 /202 3	14/12 /2023	NIL DATED 14/12/2023	S.K. MOHANTY M(J)	Monthly Disposal nov, 2023	PA			
6627 /202 3	14/12 /2023	NIL DATED 13/12/2023	AJAY SHARMA M(J)	monthy disposal nov, 2023	PA			
6628 /202 3	14/12 /2023	NIL DATED 13/12/2023	DHARAM SINGH MEENA, SECTION OFFICER (AD. IC- CESTAT) DOR, NEW DELHI	Grievance reg. no. DORVU/E/2 023/0003110 of Mr. Ravi Gupta - reg.	PA			
6629 /202 3	14/12 /2023	NIL DATED 14/12/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Physical Verification report of pending appeals - reg.	PA			
6630 /202 3	14/12 /2023	NIL DATED 14/12/2023	DY/ASST. REGISTRAR (SINGLE MEMBER APPEAL BENCH)	Single Member (SM) Causelist - reg.	PA			
6631 /202 3	14/12 /2023	NIL DATED 14/12/2023	TECHNICAL OFFICER CR. SECTION	E-hearing statement month nov, 2023- reg.	PA			

6632 /202 3	15/12 /2023	NIL DATED 08/12/2023	AVINASH KUMAR, DEPUTY DIRECTOR	Conducting Scrutiny and Documents verification by the user Department from Phase XI/2023/Sele ction posts and onwards - reg.	Admini stration Section			
6633 /202 3	15/12 /2023	NIL DATED 14/12/2023	RAMKUMAR , MTS	Leave on 15/12/2023	Admini stration Section			
6634 /202 3	15/12 /2023	NIL DATED 14/12/2023	GAJENDRA SINGH, HC	leave on 01/12/2023 - reg.	Admini stration Section			
6635 /202 3	15/12 /2023	NIL DATED 14/12/2023	KULDEEP SINGH, MTS	Leave with Joining Report - reg.	Admini stration Section			
6636 /202 3	15/12 /2023	NIL DATED 14/12/2023	AMIT, UDC	C.L. on 15/12/2023 - reg.	Admini stration Section			
6637 /202 3	15/12 /2023	NIL DATED 14/12/2023	MUKESH GUPTA, DEPUTY REGISTRAR	C.L. for 18/12/2023 - reg.	Admini stration Section			
6638 /202 3	15/12 /2023	NIL DATED 14/12/2023	RAJU M(T)	C.L. on 18/12/2023 - reg.	Admini stration Section			
6639 /202 3	15/12 /2023	NIL DATED 14/12/2023	DY/ASST. REGISTRAR (EXCISE APPEAL BENCH)	Excise Division Bench Matters Causelist	PA			
6640 /202 3	15/12 /2023	NIL DT 15/12/2023	KISHAN KUMAR, ASST. SECTION OFFICER, AAR CELL & CA CELL	Vacancy position-reg	Admini stration Section			
6641	15/12	NIL DT 15/12/2023	P.V.SUBBA	Permission	PA to			

/2023	/2023		RAO, MEMBER(T)	for Pronouncement	Registrar			
6642 /2023	18/12 /2023	NIL DATED 15/12/2023	BHAVNA SINGH	leave on 14/12/2023	Admini stration Section			
6643 /2023	18/12 /2023	NIL DATED 15/12/2023	SATPAL SINGH MTS	1/2 C.L. on 15/12/2023	Admini stration Section			
6644 /2023	18/12 /2023	NIL DATED 15/12/2023	BHAVNA SINGH, UDC	Intimation for applying CSIR case Examination 2023 - reg.	Admini stration Section			
6645 /2023	18/12 /2023	NIL DATED 15/12/2023	RAMESH NAIR M(J)	C.L. on 18/12/2023 - reg.	Admini stration Section			
6646 /2023	18/12 /2023	NIL DATED 15/12/2023	T.K. SARKAR DR, CESTAT, KOLKATA	Forwarding of request letter for Technical Resignation on 13/12/2023 A/N - reg.	Admini stration Section			
6647 /2023	18/12 /2023	NIL DATED 11/12/2023	RAJEEV TANDON M(T)	Request for 3 days C.L. on 18/12/2023, 20/12/2023 and 21/12/2023- reg.	Admini stration Section			
6648 /2023	18/12 /2023	NIL DATED 12/12/2023	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABA D	Renewal of lease agreement with HMWSSB for CESTAT, Hyderabad - reg.	Admini stration Section			
6649 /2023	18/12 /2023	NIL DATED 13/12/2023	KULDEEP CHAUDHAR Y US TO THE	Outsourcing of additional posts of	Admini stration Section			

			GOI	stenos in cestat for the year 2023-24 - reg.				
6650 /202 3	18/12 /2023	NIL DATED 13/12/2023	T. VISWA PRAKASH, DEPUTY REGISTRAR/ HOO CESTAT- HYDERABA D	Forwarding of leave application of Mr. T. Viswa Prakash, Dy. Registrar- reg,	Admini stration Section			
6651 /202 3	18/12 /2023	NIL DATED 11/12/2023	UMA SHANKAR VERMA, DR	Forwarding of E.L. application & joining reports in r/o Mr. Uma shankar Verma, Deputy Registrar, CESTAT, Ahmedabad - reg.	Admini stration Section			
6652 /202 3	18/12 /2023	NIL DATED 15/12/2023	KULDEEP SINGH, MTS	2 days E.L. 18 and 19, dec, 2023 - reg.	Admini stration Section			
6653 /202 3	18/12 /2023	NIL DATED 15/12/2023	LALIT PRASAD PANT SR. P. S.	E.L. 2 days 20 and 21, dec, 2023 - reg.	Admini stration Section			
6654 /202 3	18/12 /2023	NIL DATED 15/12/2023	CESTAT, CHENNAI	Leave application of Sh P Dinesha Hon M(J) - reg.	Admini stration Section			
6655 /202 3	18/12 /2023	NIL DATED 11/12/2023	P.DINESHA M(J)	2 Days E.L. application on 7th and 8th December, 2023	Admini stration Section			

6656 /2023 3	18/12 /2023	NIL DATED 15/12/2023	BINU TAMTA M(J)	Two days C.L. application on 18th and 19th December - reg.	Admini stration Section			
6657 /2023 3	18/12 /2023	NIL DATED 15/12/2023	PUSHKAR SINGH, MTS	E.L. application from 26th to 29th December.	Admini stration Section			
6658 /2023 3	18/12 /2023	F.NO. HRM- I/HIN/9/1/2023-ADMN- O/O/O ADGHRM-I- DGHRD/9132. DT. 20/11/2023	ALOK JHA. ADDITIONA L DIRECTOR GENERAL.	Regarding dispatch of hindi magazine Manas of Directorate General of Human Resource Development -reg.	CT Section			
6659 /2023 3	18/12 /2023	NIL DATED 15/12/2023	CUSTOMS AUTHORITY FOR ADVANCE RULINGS	Ruling issued in respect of M/s Solae Company India Pvt. Ltd - reg.		AR (CST)		
6660 /2023 3	18/12 /2023	NIL DATED 12/12/2023	PRINCIPAL COMMISSIO NER OF CUSTOMS OCD, IMPORT , TKD, NEW DELHI .	e- filing of Appeals with CESTAT- Non- availability of contact number /email etc. of respondents/- reg.		AR (Com p.)		
6661 /2023 3	18/12 /2023	NIL DATED 15/12/2023	EASTERN ZONAL BENCH, KOLKATA	Swarup Maji (Developer CESTAT KOLKATA) UNDERTAK		AR (Com p.)		

				ING.				
6662 /2023 3	18/12 /2023	NIL DATED 15/12/2023	AMONG TANDEL.	Final Order no. 51447- 51448/2023 dated 30/10/2023 in Customs Appeal No. 51874-51875 in case of M/s Beeta Teletech Limited passed by Honble CESTAT Delhi - reg.	DR(J)			
6663 /2023 3	18/12 /2023	C.NO. GST/SOUTH/REVIEW/CE STAT/FOLDER/10/2023- 24/12768. DATED 12/12/2023	ASSISTANT COMMISSIONER (REVIEW) GST, SOUTH DELHI.	Forwarding of hearing notice in the case of M/s VCI hospitality limited BF- 77, janakpuri new delhi received from honble CESTATs - reg .	DR(J)			
6664 /2023 3	18/12 /2023	NIL DATED 11/12/2023	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABA D	Forwarding of requisition letter from honble M(J) Shri. Anil Choudhary for pronounceme nt of appeal - reg.	PA to Registr ar			
6665 /2023 3	18/12 /2023	NIL DATED 15/12/2023	CESTAT, BANGALOR E	Report of physically verification as on 30/11/2023-	PA			

				reg.				
6666 /202 3	18/12 /2023	F.NO. C- 20(1)/COMPLIANCE REPORT TO HQ/CESTAT/CHE/2023. DATED 07/12/2023.	MOHINDER SINGH,DR	Certificate- reg	PA			
6667 /202 3	18/12 /2023	NIL DATED 15/12/2023	DEPUTY REGISTRAR CESTAT, CHANDIGAR H.	Physical verification of appeal files-reg	PA			
6668 /202 3	18/12 /2023	NIL DATED 15/12/2023	DY/ASSTT. REGISTRAR, (CST APPEAL BRANCH).	Cause list for 15/12/2023.	PA			
6669 /202 3	18/12 /2023	NIL DATED 18/12/2023	DY. REGISTRAR /TECHNICAL OFFICER (CENTRAL REGISTRY).	Cause list for 18/12/2023	PA			
6670 /202 3	18/12 /2023	NIL DATED 19/12/2023	DY. REGISTRAR /TECHNICAL OFFICER (CENTRAL REGISTRY).	Revised Cause list for 19/12/2023.	PA			
6671 /202 3	19/12 /2023	13 AND 18, DEC, 2023	GAURAV MEHRA, MINISTRY	Seeking comments on Recommendation of the committee of Secretaries (CoS) Note headed by Cabinet Secretary on Draft National Litigation Management Policy, (NLMP)	Admini stration Section			

				2023- reg.				
6672 /202 3	19/12 /2023	NIL DATED 19/12/2023	SHREYA YADAV, PA TO PRESIDENT	Permission for pronounceme nt of order - reg.	PA to Registr ar			
6673 /202 3	19/12 /2023	NIL DATED 18/12/2023	DHARAM SINGH MEENA, SECTION OFFICER (AD. IC- CESTAT) DOR, NEW DELHI	Regarding last login and total login in a month into CPGRAMS	PA			
6674 /202 3	19/12 /2023	CESTAT/AHD/APPLICAT ION/RN/519 DT: 12/12/2023	MR. RAJU, HONBLE M(J)	Application for appointment of M (T) in CESTAT as per vacancy circular No. F. No. A- 12023/15/202 2-CESTAT- DOR issued by government of India Ministry of Finance Department of Revenue dated 31/10/2023 -	Admini stration Section			
6675 /202 3	19/12 /2023	NIL DATED 12/12/2023	MUKESH SUNDRIYAL, UNDER SECRETARY TO THE GOVT. OF INDIA	Office Memorandu m of Cyber Security Audit - reg.	AR (Com p.)			
6676 /202 3	19/12 /2023	NIL DATED 18/12/2023	RAJU KUMAR,	Compensator y leave	Admini stration			

3			MTS	application	Section			
6677 /202 3	19/12 /2023	NIL DATED 18/12/2023						
6678 /202 3	19/12 /2023	NIL DATED 18/12/2023	SANTOSH KUMAR TIWARI, DR	Joining after the ISTM course from 13- 15/12/2023 - reg.	Admini stration Section			
6679 /202 3	19/12 /2023	NIL DATED 13/12/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Request for transfer to CESTAT Chandigarh or New Delhi - reg.	Admini stration Section			
6680 /202 3	19/12 /2023	NIL DATED 13/12/2023	BALASUBRA MANI S, AR, CESTAT, BANGALOR E	Submission of Certificates - reg.	Admini stration Section			
6681 /202 3	19/12 /2023	NIL DATED 14/12/2023	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABA D	EL application for one day of Honble M(T) Mr. A.K. jyotishi and withdrawal of CL application dt 11/12/2023 - reg.	Admini stration Section			
6682 /202 3	19/12 /2023	NIL DATED 14/12/2023	UMA SHANKAR VERMA, DR	Forwarding of withdrawal of voluntary Retirement application dt 10/10/2023 in r/o mr. Kanhaiya Lal, SPS,	Admini stration Section			

				CESTAT, Ahmedabad - reg.				
6683 /202 3	19/12 /2023	NIL DATED 18/12/2023	CESTAT, HYDERABA D	joining letter of honble m(T). Mr. A.K. Jyotishi - reg.	Admini stration Section			
6684 /202 3	19/12 /2023	NIL DATED 13/12/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Intimation letter to appear in competitive examination - reg.	Admini stration Section			
6685 /202 3	19/12 /2023	NIL DATED 18/12/2023	JOGINDER SINGH, MTS	Leave with Joining Report - reg.	Admini stration Section			
6686 /202 3	19/12 /2023	NIL DATED 18/12/2023	RAMKUMAR , MTS	Leave with Joining Report - reg.	Admini stration Section			
6687 /202 3	19/12 /2023	NIL DATED 18/12/2023	ARVIND KUMAR	1/2 day on 18/12/2023 - reg.	Admini stration Section			
6688 /202 3	19/12 /2023	NIL DATED 18/12/2023	MR. ANIL KUMAR, MTS	Joining Report - reg.	Admini stration Section			
6689 /202 3	19/12 /2023	NIL DATED 18/12/2023	SUNDER SINGH, MTS	27 days leave - reg. 21 to 27, nov 2023, 28/11 to 11/12, 2023 and 12 to 17 dec, 2023 - reg.	Admini stration Section			
6690 /202 3	19/12 /2023	NIL DATED 08/12/2023	KULDEEP CHAUDHAR Y US TO THE GOI	Application under RTI Act, 2005 - reg.		CPIO		
6691 /202 3	19/12 /2023	NIL DATED 13/12/2023	MANAS KUMAR SINHA, ASSISTANT	Intimation under Rule 18 (2) of the CCS		C and L secti on		

			REGISTRAR, CESTAT, MUMBAI	(conduct) Rules, 1964 of purchase of immovable property of Mr. U.S. Rane, MTS, CESTAT, Mumbai - reg.				
6692 /202 3	19/12 /2023	NIL DATED 13/12/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Intimation regarding purchase of a new vehicle under CCS (Conduct) Rules, 1964 - reg.		C and L secti on		
6693 /202 3	19/12 /2023	NIL DATED 13/12/2023	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal nos. 2360- 2376 of 2009, Commission of customs and central excise, amritsar (punjab) vs. D.L. Steels etc. - reg.		DR(J)		
6694 /202 3	19/12 /2023	NIL DATED 04/12/2023	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil appeal nos 8204, 8205-8206 of 2019, 7938 of 2022, 1283 and 1940 of 2020, Commissione r of Central excise, Chandigarh I ETC. vs. Marico Ltd.		DR(J)		

				Etc. - reg.				
6695 /202 3	19/12 /2023	NIL DATED 18/12/2023	P K SAHU, ADVOCATE	Disposed of service tax appeal ST- 136-2007 again listed by mistake	DR(J)			
6696 /202 3	19/12 /2023	NIL DATED 18/12/2023	SOGANI & COMPANG, ADVOCATE & TAX CONSULTAN TS - REG.	index to the papers of M/s Tularam Nathmull, ajmer	DR(J)			
6697 /202 3	19/12 /2023	NIL DATED 14/12/2023	MOHINDER SINGH DR	Reference of Difference of Opinion case - reg.	PA to Registr ar			
6698 /202 3	20/12 /2023	NIL DATED 19/12/2023	KRISHAN KUMAR	Joining Report - reg.	Admini stration Section			
6699 /202 3	20/12 /2023	NIL DATED 12/12/2023	RAKESH KUMAR MTS	C.L. on 11/12/2023	Admini stration Section			
6700 /202 3	20/12 /2023	NIL DATED 19/12/2023	RAKSHIT DAHIYA, LDC	leave on 18/12/2023	Admini stration Section			
6701 /202 3	20/12 /2023	NIL DATED 18/12/2023	ASHOK KUMAR, MTS	Leave with Joining Report - reg.	Admini stration Section			
6702 /202 3	20/12 /2023	NIL DATED 18/12/2023	ASHOK KUMAR, MTS	4 days leave 19/12/2023 to 22/12/2023 - reg.	Admini stration Section			
6703 /202 3	20/12 /2023	NIL DATED 15/12/2023	BINU TAMTA M(J)	leave on 18 and 19, dec, 2023	Admini stration Section			
6704 /202 3	20/12 /2023	NIL DATED 15/12/2023	BINU TAMTA M(J)	leave on 14 dec, 2023	Admini stration Section			
6705 /202 3	20/12 /2023	NIL DATED 18/12/2023	SATPAL SINGH MTS	Joining Report - reg.	Admini stration			

3					Section			
6706 /202 3	20/12 /2023	NIL DATED 15/12/2023	ANITHA JAYAKUMA R, SPS	31 days E.L. 26/12/2023 to 25/01/2024 - reg.	Admini stration Section			
6707 /202 3	20/12 /2023	NIL DATED 18/12/2023	MONIKA DEVI (TECHNICAL OFFICER)	C.L. 05/12/2023 and 06/12/2023 - reg.	Admini stration Section			
6708 /202 3	20/12 /2023	NIL DATED 15/12/2023	P. DINESHA M(J)	Leave application - reg. 18 to 22, dec, 2023	Admini stration Section			
6709 /202 3	20/12 /2023	NIL DATED 18/12/2023	MAHESH KUMAR, SPS	Request for temporary transfer at Delhi - reg.	Admini stration Section			
6710 /202 3	20/12 /2023	NIL DATED 19/12/2023	CESTAT, BANGALOR E	Forwarding of application for transfer to CESTAT - reg.	Admini stration Section			
6711 /202 3	20/12 /2023	NIL DATED 19/12/2023	SUKHBIR SINGH, MTS	Compensator y leave application - reg.	Admini stration Section			
6712 /202 3	20/12 /2023	NIL DATED 11/12/2023	SUPERINTE NDENT OF POLICE KURUKSHET RA	Verification of Character and Antecedents - reg.	Admini stration Section			
6713 /202 3	20/12 /2023	NIL DATED 15/12/2023	KULDEEP CHAUDHAR Y US TO THE GOI	Application for permission for foreign visit in r/o Ms. R. Bhagya Devi, M(T), CESTAT, Mumbai -	Admini stration Section			

				reg.				
6714/2023	20/12/2023	NIL DATED 18/12/2023	MOHAN SINGH RAWAT, UDC	Leave with Joining Report - reg.	Administration Section			
6715/2023	20/12/2023	NIL DATED 19/12/2023	LALIT PRASAD PANT SR. P. S.	3 days leave 26 to 28 dec, 2023 - reg.	Administration Section			
6716/2023	20/12/2023	NIL DATED 11/12/2023	POLICE OFFICER, HANSI	character verification - reg.	Administration Section			
6717/2023	20/12/2023	NIL DATED 19/12/2023	RITESH KUMAR MISHRA	Regarding repatriation in CESTAT	Administration Section			
6718/2023	20/12/2023	NIL DATED 30/11/2023	DEPUTY REGISTRAR, CESTAT, CHANDIGARH	Transfer of appeals to CESTAT, New Delhi - reg.	DR(J)			
6719/2023	20/12/2023	NIL DATED 20/12/2023	SPS TO HONBLE PRESIDENT, CESTAT	Reimbursement, 19/12/2023 for the billing period of invoice 19/12/2023 to 18/01/2024 of Rs. 1,414.82/- of Honble president	Account Section			
6720/2023	20/12/2023	NIL DATED 19/12/2023	CESTAT, BANGALORE	Extension of period to pronounce reserved order - reg.	PA to Registrar			
6721/2023	20/12/2023	NIL DATED 19/12/2023	P. V. SUBBARAO M(T)	Permission for pronouncement of order - reg.	PA to Registrar			

6722 /202 3	20/12 /2023	NIL DATED 08/12/2023	S.K. MOHANTY M(J)	Permission for pronounceme nt of order - reg.	PA to Registr ar			
6723 /202 3	20/12 /2023	NIL DATED 18/12/2023	P. K. CHOUDHAR Y, M(J) CESTAT, KOLKATA	nov month disposal 2023	PA			
6724 /202 3	20/12 /2023	NIL DATED 19/12/2023	DY. REGISTRAR/ TECHNICAL OFFICER	Defect Matters Revised Causelist - reg.	PA			
6725 /202 3	20/12 /2023	NIL DATED 20/12/2023	DIKSHA SINGH, STENOGRAP HER - I	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA to Registr ar			
6726 /202 3	20/12 /2023	NIL DT 20/12/2023	SHENAJ BANO, STENO GR-I	Pronounceme nt of the order -reg	PA to Registr ar			
6727 /202 3	20/12 /2023	NIL DT 20/12/2023	SHENAJ BANO, STENO GR-I	Permission for Pronounceme nt	PA to Registr ar			
6728 /202 3	20/12 /2023	NIL DT 19/12/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Requisition for Constituion of Bench for HEaring of ROA/ROM applications- reg	PA to Registr ar			
6729 /202 3	21/12 /2023	NIL DATED 20/12/2023	GAURAV MEHRA	CPGRAMS portal - reg.	PA			
6730 /202 3	21/12 /2023	NIL DATED 19/12/2023	MUKESH GUPTA,	CIRCULAR regarding	PA			

3			DEPUTY REGISTRAR	Hindi typing and Hindi steno training in 2024-reg				
6731/2023	21/12/2023	NIL DATED 19/12/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Circular - reg.	PA			
6732/2023	21/12/2023	NIL DATED 21/12/2023	DY, REGISTRAR/ TECHNICAL OFFICER (CENTRAL REGISTRY)	Cause List - reg.	PA			
6733/2023	21/12/2023	NIL DATED 20/12/2023	SUSHIL CHANDRA.	Reward to officers- Entry in service book of Shri Sahab Singh, ADG (Retired) - reg.	Administration Section			
6734/2023	21/12/2023	NIL DATED 11/12/2023	CESTAT ADMIN	Selection post phase XI/2023 ER12223.	Administration Section			
6735/2023	21/12/2023	NIL DATED 20/12/2023	CESTAT CHANDIGARH	Calendar of Honble High court of Haryana & Punjab for the year 2024.	Administration Section			
6736/2023	21/12/2023	NIL	SUSHMA RANI PAL, MTS	Leave application - reg.	Administration Section			
6737/2023	21/12/2023	NIL DATED 20/12/2023	SHENAJ BANO, STENO GRADE I	One day C.L. on 29/12/2023 - reg.	Administration Section			
6738/2023	21/12/2023	NIL DATED 20/12/2023	PARDEEP KUMAR, LDC	C.L. application for two	Administration Section			

				days 18th and 19th December 2024.				
6739/2023	21/12/2023	NIL DATED 18/12/2023	VIKRAM SINGH, MTS	joining report after availing leave - reg.	Administration Section			
6740/2023	21/12/2023	NIL DATED 20/12/2023	AJAY KUMAR, LDC	Leave application on 21/12/2023 - reg.	Administration Section			
6741/2023	21/12/2023	NIL DATED 19/12/2023	RITESH MISHRA.	Regarding repatriation in CESTAT.	Administration Section			
6742/2023	21/12/2023	F.NO. Y-19012/27/2023-O/O JD(DKB). DATED 20/12/2023	ISTM.	Three days online Workshop on preparation of expenditure finance from 14th feb to 16th feb 2024- reg.	Administration Section			
6743/2023	21/12/2023	F.NO. Y-14014/3/2023-ISTM. DATED 20/12/2023.	ISTM.	one day online training programme on Administrative Vigilance - Role of IO/PO from 4th March to 8th March 2024-reg.	Administration Section			
6744/2023	21/12/2023	NIL DATED 20/12/2023	CESTAT HYDERABAD	Request for withdrawal of EL of honble Member (T) Sh . A.K. Jyotishi -reg.	Administration Section			

6745 /2023	21/12 /2023	NIL DATED 20/12/2023	EASTERN ZONAL BENCH, KOLKATA	Cancellation of C.L. of 20/12/2023 and request for one day C.L on 19/12/2023 - reg.	Admini stration Section			
6746 /2023	21/12 /2023	NIL DATED 19/12/2023	CESTAT CHENNAI.	Leave Letter -reg.	Admini stration Section			
6747 /2023	21/12 /2023	NIL DATED 15/12/2023	V.P. PANDEY DR & H.O.O.	Relieving Order - reg.	Admini stration Section			
6748 /2023	21/12 /2023	NIL DATED 20/12/2023	BHAWNA SINGH, UDC	Medical Reimburse ment claim form - reg.	Admini stration Section			
6749 /2023	21/12 /2023	NIL	BUDH SAIN, M.T.S.	APAR - reg.		C and L secti on		
6750 /2023	21/12 /2023	F.NO. 20/CESTAT/HYD/CR- DD/15/271. DATED 18/12/2023	CESTAT, HYDERABA D	Forwarding of Demand Drafts- reg.	Accoun t Section			
6751 /2023	21/12 /2023	NIL DATED 20/12/2023	RABINDER TAPPO.	Sanctioned Strength of employees in ministries/de partments- reg.	Accoun t Section			
6752 /2023	21/12 /2023	NIL DATED 20/12/2023	AGARWAL SANJIV & COMPANY.	In the matter of M/s Marudhar Hotels Pvt. Ltd. - reg.	DR(J)			
6753 /2023	21/12 /2023	NIL DATED 15/12/2023	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL ,	CUSAA- 69/2023 & CM Appl. 48489/2023. Commissione r of customs ,	DR(J)			

			SD.	new Delhi vs. M/s DD International Pvt. Ltd -reg.				
6754/2023	21/12/2023	NIL DATED 11/12/2023	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	C.No. CEAC-49/2018 &CM APPL. 37485/2023. M/s Aggarwal Plastic (India) Vs. Commissione r of central excise Delhi II- reg.	DR(J)			
6755/2023	21/12/2023	NIL DATED 11/12/2023	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CEAC-51/2018 & CM APPL. 37635/2023-reg.	DR(J)			
6756/2023	21/12/2023	NIL DATED 14/12/2023	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL , SD.	CEAC-24/2019-reg.	DR(J)			
6757/2023	21/12/2023	NIL DATED 14/12/2023	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL , SD.	C.No. CEAC-17/2003 - reg.	DR(J)			
6758/2023	21/12/2023	NIL DATED 19/12/2023	REVIEW JABALPUR.	Filling of Misc. Application Rectification of Mistake in F.O. no. FO/ST/A/511	DR(J)			

				10/2023-ST[DB] dt. 23/08/2023 in service tax appeal no. ST/51971/2017-reg.				
6759/2023	21/12/2023	NIL DATED 19/12/2023	REVIEW JABALPUR.	Filling of Misc. Application Rectification of Mistake in F.O. no. FO/A/51321/2023-ST[SM] dt. 12/09/2023 in service tax appeal no. ST/53949/2023-reg.	DR(J)			
6760/2023	21/12/2023	F.NO. 30/CESTAT/HYD/REGISTRY/2016/270 DT. 18/12/2023.	DEPUTY REGISTRAR, CESTAT, HYDERABAD	Forwarding of 01 Appeal folder (II nd) along with COD & ROA application - reg.	DR(J)			
6761/2023	21/12/2023	NIL DT 21/12/2023	CESTAT, BANGALORE	Seeking approval for Ren (RRC)-reg	Administration Section			
6762/2023	22/12/2023	NIL DT 20/12/2023	SHREE RAM MEENA, MTS	Leave application for RH On 24/12/2023-reg	Administration Section			
6763/2023	22/12/2023	NIL DT 21/12/2023	RAMESH NAIR, M(J)	Permission for Pronouncement -reg	PA to Registrar			
6764/2023	22/12/2023	NIL DT 20/12/2023	KULDEEP SINGH, MTS	Leave application from 18 to 19	Administration Section			

				dec, 2023-reg				
6765 /2023 3	22/12 /2023	NIL DT 19/12/2023	SANDEEP, MTS	Compensator y leave on 18/12/2023- reg	Admini stration Section			
6766 /2023 3	22/12 /2023	NIL DT 21/12/2023	GAURAV MEHRA, SECTION OFFICER(AD .1C-CA CELL)	Review of Pre- Constitution Central Acts- reg	Admini stration Section			
6767 /2023 3	22/12 /2023	F.NO. 01/CESTAT/BANG/NR DT 18/12/2023	V.P.PANDEY, DR, CESTAT, BANGALOR E	Verification of pay fixation of Shri N. Raja, SPS-reg	Admini stration Section			
6768 /2023 3	22/12 /2023	NIL	LALIT KUMAR, LDC	Application for an advance of Rs. 50,000/- for purchasing personal computer - reg	Admini stration Section			
6769 /2023 3	22/12 /2023	NIL DT 21/12/2023	SANJAI, CARE TAKER	Leave application for CL from 26 to 29 dec, 2023-reg	Admini stration Section			
6770 /2023 3	22/12 /2023	NIL DT 21/12/2023	MANWAR SINGH, UDC	Request for issuance of Dependency Certificate- reg	Admini stration Section			
6771 /2023 3	22/12 /2023	NIL	SAKAL DEO SAH, COURT MASTER	Joining report after availing leave-reg	Admini stration Section			
6772 /2023 3	22/12 /2023	NIL DT 21/12/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA	Seeking Approval for hiring one person for	Admini stration Section			

			D	weeding out-reg				
6773 /2023	22/12/2023	NIL DT 22/12/2023	DOROTHY JOSEPH, STENO GRADE I	Leave application for 4 days from 26/12/ to 29/12-reg	Administration Section			
6774 /2023	22/12/2023	NIL DT 22/12/2023	DOROTHY JOSEPH, STENO GRADE I	Leave application for RH on 1/1/2024-reg	Administration Section			
6775 /2023	22/12/2023	NIL DT 21/12/2023	CESTAT CHENNAI	Leave Calendrer 2024-reg	Administration Section			
6776 /2023	22/12/2023	NIL DT 12/12/2023	AJAY SHARMA, M(J), MUMBAI	Leave application for Cl on 15/12/2023-reg	Administration Section			
6777 /2023	22/12/2023	NIL DT 21/12/2023	AR, CESTAT, ALLAHABAD	Joining report of Sh. Nihal, Steno-i-reg	Administration Section			
6778 /2023	22/12/2023	NIL DT 18/12/2023	T.VISWA PRAKASH, DR, CESTAT, HYDERABAD	Joining report of M(T), Mr. A.K.Jyotishi-reg	Administration Section			
6779 /2023	22/12/2023	CESTAT/AHD/PER/78/2018/532 DT 15/12/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Leave sanction order in r/o Sujeet Kumar, MTS-reg	Administration Section			
6780 /2023	22/12/2023	NIL DT 19/12/2023	SURAJ SINGH, MTS	Leave application from 26/12 to 29/12 -reg	Administration Section			
6781 /2023	22/12/2023	NIL DT 15/12/2023	RAVI DUTT SHARMA, ACCOUNTANT	Leave application for EL from 20/12 to 22/12 -reg	Administration Section			

6782 /2023 3	22/12 /2023	NIL DT 21/12/2023	KRISHAN KUMAR	Medical Reimburse ment claim of Rs. 8120/-- reg	Admini stration Section			
6783 /2023 3	22/12 /2023	NIL DT 21/12/2023	MALKIAT SINGH, MTS	Joining report after availing leave-reg	Admini stration Section			
6784 /2023 3	22/12 /2023	NIL DT 21/12/2023	HEERA LAL, TWD	Leave application for EI from 26/12 to 29/12 -reg	Admini stration Section			
6785 /2023 3	22/12 /2023	NIL DT 21/12/2023	SEEMA SADANA, SPS	Joining report after availing leave-reg	Admini stration Section			
6786 /2023 3	22/12 /2023	NIL DT 21/12/2023	JITENDER, MTS	Paternity Leave application for 15 days from 1/1/2024 to 15/1/2024- reg	Admini stration Section			
6787 /2023 3	22/12 /2023	NIL	SANGEETA MALHOTRA, COURT MASTER	Leave application for 2 days CI on 21/12 and 22/12-reg	Admini stration Section			
6788 /2023 3	22/12 /2023	NIL	WELCOME INFOTECH PVT. LTD.	Introduction letters-reg		AR(c omp)		
6789 /2023 3	22/12 /2023	NIL DT 21/12/2023	INCIDENTS RESPONSE HELP DESK	Vulnerabilitie s identified in the web portal of CESTAT-reg		AR(c omp)		
6790 /2023 3	22/12 /2023	NIL	P.V.SUBBA RAO, MEMBER(T)	IPR for the year 2023- reg		C/L Secti on		
6791	22/12	NIL	SEEMA	Documents	Admini			

/2023	/2023		SADANA, SPS	to Submitted online on Bhavishya Portal -reg	stration Section			
6792/2023	22/12/2023	NIL DT 20/12/2023	MUKESH GUPTA, DR	Circular reg. superannuation of officials on 31/12/2023-reg	PA			
6793/2023	22/12/2023	NIL 21/12/2023	DR,CR, CESTAT, NEW DELHI	Cause list	PA			
6794/2023	22/12/2023	NIL	JYOTI, LDC	APAR from 1/1/2020 to 4/6/2020-reg		C/L Section		
6795/2023	22/12/2023	NIL	RAJENDRA PRASAD, ACCOUNT OFFICER	APAR from 1/1/2022 to 31/12/2022-reg		C/L Section		
6796/2023	22/12/2023	NIL	DOROTHY JOSEPH, STENO GRADE I	APAR from 1/1/2022 to 31/12/2022-reg		C/L Section		
6797/2023	22/12/2023	NIL DATED 22/12/2023	CESTAT, BANGALORE	Extension of period to pronounce reserved order - reg.	PA to Registrar			
6798/2023	22/12/2023	NIL DATED 22/12/2023	SHENAJ BANO, STENO GRADE I	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA to Registrar			
6799/2023	22/12/2023	NIL	P. V. SUBBARAO M(T)	Permission for pronouncement of order - reg.	PA to Registrar			
6800	22/12	NIL DATED 12.12.2023	CESTAT,	Reference to	PA to			

/2023	/2023		CHENNAI.	3rd Member in TVM Edible Oil Refineries in ST/41316/2018	Registrar			
6801/2023	22/12/2023	NIL DATED 12.12.2023	CESTAT, CHENNAI.	Reference to Third Member Oil and Natural Gas Corporation Ltd E/41682/2015	PA to Registrar			
6802/2023	26/12/2023	NIL DATED 22/12/2023	CESTAT, AHMEDABAD	Permission to visit abroad in r/o mr. rajum(T), CESTAT, Ahmedabad.	Administration Section			
6803/2023	26/12/2023	NIL DATED 22/12/2023	CESTAT, AHMEDABAD	2 days E.L. 04/03/2024 to 15/03/2024 mr. Raju, M(T), CESTAT, Ahmedabad	Administration Section			
6804/2023	26/12/2023	NIL DATED 22/12/2023	TEJO SHRI, STENO G-1	E.L. 3 days 26 to 28, 12/2023	Administration Section			
6805/2023	26/12/2023	NIL DATED 22/12/2023	CHANDER KANTA, SPS	Medical Reimbursement claim form	Administration Section			
6806/2023	26/12/2023	NIL DATED 21/12/2023	MOHAN SINGH RAWAT, UDC	Leave with Joining Report - reg.	Administration Section			
6807/2023	26/12/2023	NIL DATED 22/12/2023	AJAY KUMAR, LDC	Medical Reimbursement claim form - reg.	Administration Section			

6808 /202 3	26/12 /2023	NIL DATED 22/12/2023	MANOJ KUMAR SHARMA, UDC	two days leave 20/12/2023 to 21/12/2023 - reg.	Admini stration Section			
6809 /202 3	26/12 /2023	NIL DATED 22/12/2023	S.S. GARG M(J)	Request for four days C.L. - reg,	Admini stration Section			
6810 /202 3	26/12 /2023	NIL DATED 22/12/2023	POOJA , LDC	half day 22/12/2023	Admini stration Section			
6811 /202 3	26/12 /2023	NIL DATED 22/12/2023	PARMOD KUMAR, SPS, CESTAT, NEW DELHI	C.L. 2 days 28 and 29, 12/2023 - reg.	Admini stration Section			
6812 /202 3	26/12 /2023	NIL DATED 22/12/2023	DEVENDER KUMAR GROVER	C.L. 2 days 26 and 27 12/2023 - reg.	Admini stration Section			
6813 /202 3	26/12 /2023	NIL DATED 22/12/2023	KULDEEP SINGH, MTS	4 days E.L. from 26 to 29 12/2023 - reg.	Admini stration Section			
6814 /202 3	26/12 /2023	NIL DATED 15/12/2023	V.P. PANDEY DR & H.O.O.	Relieving Order dated: 15/12/2023- reg.	Admini stration Section			
6815 /202 3	26/12 /2023	NIL DATED 18/12/2023	V.P. PANDEY DR	Forwarding of application for transfer to CESTAT, Chandigarh or New Delhi posting on humanitarian grounds - reg.	Admini stration Section			
6816 /202 3	26/12 /2023	NIL DATED 20/12/2023	T.VISWA PRAKASH, DR CESTAT, HYDERABA	Requisition for withdrawal of E.L. of	Admini stration Section			

			D	Honble M(T) Mr. A.K. jyotishi - reg.				
6817 /202 3	26/12 /2023	NIL DATED 22/12/2023	CESTAT, ALLAHABA D	E.L. of Mr. Sanjiv Shrivastava - reg.	Admini stration Section			
6818 /202 3	26/12 /2023	NIL DATED 22/12/2023	ANITHA JAYAKUMA R, SPS	Regarding reimburseme nt of the payment made for the items purchased for serving tea/refreshme nt of honble M(J) Dr. Rachna Gupta.	Admini stration Section			
6819 /202 3	26/12 /2023	NIL DATED 18/12/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Requisition for new Laptop to honble Dr. S.K. Pati, M(J) - reg.		AR (Com p.)		
6820 /202 3	26/12 /2023	NIL DATED 22/12/2023	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL , SD, HIGH COURT OF NEW DELHI	Case No. CEAC- 2/2022, M/s Nikhil Thermoplast Ltd. vs. The Commissione r of CGST, New Delhi	DR(J)			
6821 /202 3	26/12 /2023	NIL DATED 22/12/2023	THE REGISTRAR GENERAL, HIGH COURT OF DELHI, NEW DELHI	Case No. CUSAA- 1/2022 & CM Appl. 6297/2022, 6298/2022	DR(J)			
6822	26/12	NIL DATED 22/12/2023	THE	Case No.	DR(J)			

/2023	/2023		REGISTRAR GENERAL, HIGH COURT OF DELHI, NEW DELHI	CEAC-23/2019, Principal Commissioner of Central Tax, GST., Delhi East vs. Shree Flavours LLP				
6823/2023	26/12/2023	NIL DATED 22/12/2023	THE REGISTRAR GENERAL, HIGH COURT OF DELHI, NEW DELHI	Case No. CEAC-37/2018 & CM Appl. 28156/2018 M/s. Satvik Industries Through Proprietor, Rajesh Jain vs. Commissioner of Central Excise Service Tax, Delhi-II	DR(J)			
6824/2023	26/12/2023	NIL DATED 22/12/2023	VIRAL P. MARFATIA FOR ASSOCIATES	Appeal No. ST/10240/2014 against OIA no. SUR-EXCUS-001-APP-490-13-14	DR(J)			
6825/2023	26/12/2023	NIL DATED 20/12/2023	PRAVEEN AGRAWAL ADVOCATE	Appeal Nos. E/1753/2023 and E/1754/2023, M/s Gahoi Tobacco Producats Pvt. Ltd. vs. Commissioner of Central Tax	DR(J)			
6826	26/12	NIL DATED 22/12/2023	CESTAT,	IPR - 2023		C		

6823 /2023	26/12 /2023		AHMEDABAD	Mr. Raju M(T) - reg.		and L section		
6827 /2023	26/12 /2023	NIL DATED 18/12/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Intimation in respect of immovable property under CCS (Conduct) Rule 1964 in respect of Mr. Shobha Rajesh, Steno Gt.I - reg. - reg.		C and L section		
6828 /2023	26/12 /2023	NIL DATED 22/12/2023	P. V. SUBBARAO M(T)	Permission for correction in uploaded orders - reg.	PA to Registrar			
6829 /2023	28/12 /2023	NIL DT 28/12/2023	KISHAN KUMAR, ASST. SECTION OFFICER, AAR CELL & CA CELL	Reservation Roster -reg	Administration Section			